



## **NHRC takes suo motu notice of hidden camera incident in Andhra**

**NEW DELHI:** The National Human Rights Commission (NHRC) has taken suo motu cognisance of media reports that over 300 photos and videos were allegedly taken from the washroom of a girls' hostel of an Engineering College in Krishna district of Andhra Pradesh, with the help of a hidden camera. NHRC issued notices to the chief secretaries and director general of police of Andhra Pradesh, calling for a detailed report in the matter, including the status of the FIR registered by the police.

FACE BACKLASH OVER ALLEGED REFUSAL OF TREATMENT

# Capital's top hospitals accused of medical negligence in case of critically ill woman

NARESH BISWANI

**NEW DELHI:** A shocking case of alleged medical negligence and inhumane treatment towards a critically ill and destitute woman has surfaced in the nation's capital, involving some of Delhi's most prestigious hospitals, including Safdarjung Hospital (SJH), All India Institute of Medical Sciences (AIIMS), GB Pant Hospital, and Lok Nayak Jai Prakash Narayan Hospital (LNJP). The victim, identified as Sumrati Devi (55), a resident of Sikan-drabad, Gautam Buddha Nagar (UP) suffering from severe cancer, was allegedly refused admission and treatment by multiple hospitals, forcing her to endure hours of distress as she was shuttled between facilities.

The ordeal began on August 27, 2024, when Sumarti Devi, referred by doctors from a private hospital in Sikandrabad,



was brought to Safdarjung Hospital. Despite urgent pleas, the CMO on duty refused to admit her, allegedly stating, "This is not a shelter where anyone can be admitted; take her to another hospital." After being denied admission at SJH, the patient was referred to AIIMS, where she faced similar rejection without examination. Security guards were reportedly instructed to escort her out.

There are demands for the examination of CCTV footage from all involved hospitals to uncover the truth and ensure accountability

The patient's journey continued to GB Pant Hospital, where the CMO's courteous demeanour provided a glimmer of hope. Two doctors, Dr. Anil Aggarwal and Dr. Khan, examined her but ultimately refused to admit her, suggesting a morning follow-up at a different unit. The patient was then transported to LNJP, where, after much struggle, she was only provided with a stretcher and later a bed after persistent

requests. The following day attempts to secure an oncology consultation at room number 635 were thwarted as they were told only ten files were processed daily, leaving her once again without admission.

Exhausted and distraught, the family eventually had to return Sumarti Devi to their home, 100 km away from Delhi, without receiving the necessary medical care.

This series of events has prompted calls for a Special Investigation Team (SIT) under the Directorate General of Health Services (DGHS) to conduct a thorough and impartial inquiry into the conduct of the involved medical staff. Additionally, appeals have been made for the National Human Rights Commission (NHRC) to intervene, demanding strict action against those found guilty of negligence and violating fundamental rights.

The complainant, Ajay

Singh, a victim's relative, emphasised that doctors are revered as saviours in society, but incidents like these tarnish the sanctity of the medical profession. The plea highlights a growing trend of patients being mistreated and turned away from hospitals under the guise of procedural and bureaucratic excuses.

In addition to the SIT probe, there are demands for the examination of CCTV footage from all involved hospitals to uncover the truth and ensure accountability. The family has also requested that directives be issued to hospital directors across Delhi (NCR) to prioritise the best possible treatment for the victim under the Ayushman Bharat scheme and to take stern measures against any medical staff found culpable.

The matter has been escalated to the NHRC and the Health Minister of India, seeking justice for Sumrati Devi.

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# NHRC notice on unsafe transport mode of school kids

## STATESMAN NEWS SERVICE

BHUBANESWAR, 2 SEPTEMBER:

The NHRC has issued notice to the District Magistrate and the SP, Bhadrak on the safety of school students commuting to educational institutions on unsafe mode of transportation.

The top rights panel issued notices on a petition filed by Human Rights Lawyer Radhakanta Tripathy.

The petition highlighted the recent case of eight students injured in a road accident due to lack of safety and security meas-

ures in Bhadrak district. This is not the sole instance. There are some other instances of unsafe ferrying of the students in the district too.

Tripathy also pointed out some other incidents of road safety and raised concern on the fact that the local administration is not serious about the issue of overloading of vehicles and reckless driving etc.

The NHRC transmitted the copy of the petition through online mode, to ensure the needful action and submit the action taken report to the Commission within four weeks.

# Jharkhand CM orders a three-day halt on excise constable hiring drive

Soren issues instructions after reports of 12 deaths during the physical tests at centres across the State; panel of health experts to submit report; political row erupts over the number of deaths

**Amit Bhelari**  
PATNA

**J**harkhand Chief Minister Hemant Soren issued instructions on Monday to halt the excise constable recruitment drive for three days after reports of 12 deaths since the exercise began on August 22. "I have issued instructions to halt the excise constables' recruitment drive for three days. The physical tests, too, will not be held after 9 a.m.," he said in a post on X.

The Chief Minister said a committee of health experts has been formed to ascertain the cause of the deaths and would submit its report soon.

Jharkhand Director General of Police (DGP) Anurag Gupta said unnatural death cases have been registered and investigations are on into the fatalities taking place during the physical test for the exam.

The physical tests were being conducted at seven centres across the State.



Candidates who came for a police recruitment drive receiving treatment at a health centre in Palamu on Monday. PTI

The maximum number of deaths took place in Palamu (5) followed by two each in Hazaribagh and Giridih and one each in Musabani, Ranchi Jaguar camp and Sahibganj centres.

**'Forced to run in heat'**  
Complaints were made by several candidates that they were forced to run even in the scorching heat, due to which over 500 candidates fainted during the test at different centres. Many candidates also complained of mismanagement and no proper facilities at the centres.

"So far, 12 candidates have died in the physical

tests at different centres. We are waiting for the post-mortem reports. We don't know whether the deaths have taken place due to some disease, mismanagement at the centres or consumption of something," Mr. Gupta told the media in Ranchi.

The deaths sparked a political row over the number of deaths with Assam Chief Minister and BJP's Jharkhand election co-in-charge Himanta Biswa Sarma claiming that 15 candidates lost their lives due to "excessive heat". He said the party would urge the National Human Rights Commission to probe into

the deaths. Jharkhand Health Minister Banna Gupta, however, claimed only four aspirants died during the test at various centres.

**LoP questions timing**  
Leader of Opposition Amar Kumar Bauri raised questions on the timing of the recruitment and termed it a "massacre" by the Jharkhand Mukti Morcha government. "This recruitment is a massacre in the name of giving jobs to the youth. This is the first such recruitment in the country where the youth are dying," the BJP leader said, demanding compensation and a government job to one family member of each of the deceased.

IG (Operations) Amol V. Homkar said a total of 1,27,772 candidates have appeared for the physical test till August 30, out of which 78,023 have cleared it. Around 583 posts of excise constables will be filled, the recruitments happening for the first time since 2016.

(With inputs from PTI)

# भाजपा एनएचआरसी से झारखंड में भर्ती अभियान के दौरान मौतों की जांच का अनुरोध करेगी : हिमंत

रांची, 2 सितंबर (भाषा)। असम के मुख्यमंत्री डॉ. हिमंत विश्व शर्मा ने सोमवार को कहा कि भाजपा राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी। शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई। शर्मा ने कहा कि राज्य सरकार को शारीरिक दक्षता परीक्षा तुरंत 15 सितंबर तक स्थगित कर देनी चाहिए।

झारखंड पुलिस के मुताबिक, अब तक 12 अभ्यर्थियों की मौत की खबर है, जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। श्री

शर्मा ने कहा, 'भाजपा एनएचआरसी से अभ्यर्थियों की मौत की जांच करने का आग्रह करेगी। हेमंत सोरेन सरकार को जान गंवाने वाले प्रत्येक अभ्यर्थी के परिवार को 50 लाख रुपये और एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा करने में विफल रहते हैं, तो भाजपा (राज्य में) सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरियां प्रदान करेगी।' झारखंड में इसी साल विधानसभा चुनाव होने हैं। उन्होंने यह भी घोषणा की कि भाजपा पीड़ितों के परिवार के सदस्यों को एक-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक दक्षता परीक्षा 22 अगस्त को छह जिलों के सात केंद्रों पर शुरू हुई जो नौ सितंबर तक चलेगी।

## एनएचआरसी ने राज्य सरकार को नोटिस जारी किया

बेंगलूरु @ पत्रिका. राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कर्नाटक और आंध्र प्रदेश की सरकारों और उनके पुलिस प्रमुखों को बेंगलूरु के एक प्रसिद्ध भोजनालय और आंध्र प्रदेश के कृष्णा जिले में लड़कियों के छात्रावास के शौचालय में छिपे हुए कैमरे मिलने वाली घटनाओं के जवाब में नोटिस जारी किए हैं।

एनएचआरसी ने दो सप्ताह के भीतर कार्रवाई और रिपोर्ट की मांग की है। एनएचआरसी के अनुसार, लड़कियों के छात्रावास के शौचालय में छिपे हुए कैमरे के जरिए कथित तौर पर 300 से ज्यादा तस्वीरें और वीडियो कैद किए गए थे। यह मामला तब प्रकाश में आया जब छात्राओं को कैमरा मिला, जिसके बाद विरोध प्रदर्शन हुए और पुलिस ने पूछताछ की।

# युवाओं की मौत पर जाएंगे एनएचआरसी: हिमंता

रांची, हिन्दुस्तान ब्यूरो। असम के मुख्यमंत्री हिमंता विश्व सरमा ने उत्पाद सिपाही अभ्यर्थियों की मौत के मामले में राज्य सरकार को जिम्मेदार ठहराया है। रांची भाजपा मुख्यालय में प्रेस वार्ता में कहा कि इस मामले में वह स्वयं राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) में राज्य सरकार की शिकायत करेंगे। साथ ही सरकार बनने पर न्याय भी दिलवाएंगे। उन्होंने कहा कि अगस्त, सितंबर में उमस अधिक होती है, ऐसे में राज्य सरकार ने जलवायु का ध्यान रखे बगैर शारीरिक परीक्षा का आयोजन किया।

हिमंता ने राज्य सरकार से मांग की, कि केवल पंद्रह दिनों के बाद इस शारीरिक परीक्षा का आयोजन कराएं, ताकि जलवायु में परिवर्तन हो और अभ्यर्थियों की मौत ना हो। मृतक के परिजनों को 50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दी जाए। भाजपा अपनी तरफ से सम्मान के तहत इन परिवारों को एक-एक लाख रुपए देगी। इस मामले में भाजपा कार्यकर्ता स्वयं मृतक के परिजनों के पास जाकर ढांडस बंधाएंगे।

एक साल पहले आवेदन, तो अभी शारीरिक परीक्षा क्यों: हिमंता ने कहा कि झारखंड सरकार ने एक जून 2023 को बहाली निकाली, अगस्त 2023 में उत्पाद सिपाही का फॉर्म भरवाया गया। उसके बाद अक्टूबर, नवंबर, दिसंबर 2023 में भर्ती के लिए शारीरिक परीक्षा ले ली जानी चाहिए थी। लेकिन 22 अगस्त

- बोले-50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दे सरकार
- भाजपा एक-एक लाख की सम्मान राशि मृतक के परिजनों को देगी

## मंडियां योजना के हम समर्थक उससे बड़ी योजना लाएंगे

रांची। झामुमो ने आरोप लगाया है कि मंडियां योजना को भाजपा रोकना चाहती है। झामुमो की इस बयान पर प्रतिक्रिया देते हुए हिमंता विश्व सरमा ने कहा कि अक्टूबर में इस योजना से बड़ी योजना भाजपा देगी। भाजपा शत प्रतिशत मंडियां योजना के साथ है। भाजपा खटाखट पर विश्वास नहीं करती। हिमंता विश्व सरमा ने कहा कि जरूरत पड़ी तो भाजपा हाईकोर्ट में हलफनामा देकर खुद को मंडियां योजना का समर्थक बता देगी।

2024 में शारीरिक परीक्षा शुरू हुई। अगस्त में गर्मी बहुत होती है, उमस होती है। आनन-फानन में यह परीक्षा शुरू की गई, जिसमें छात्रों का मेडिकल टेस्ट नहीं हुआ। हेमंत सोरेन और उनकी सरकार युवाओं की मृत्यु का कारण बन गई। हिमंता ने मांग की, कि युवाओं का पहले मेडिकल टेस्ट करवाएं, दौड़ से पहले एक ग्लास दूध और फल की व्यवस्था करें। रात में उनके आराम-खाना की व्यवस्था करें।



# मौत पर एनएचआरसी जाएंगे: भाजपा

रांची, हिन्दुस्तान ब्यूरो। असम के मुख्यमंत्री सह झारखंड विधानसभा के सह चुनाव प्रभारी हिमंता विश्व सरमा ने उत्पाद सिपाही अभ्यर्थियों की मौत के मामले में राज्य सरकार को जिम्मेदार ठहराया है। रांची भाजपा मुख्यालय में प्रेस वार्ता में हिमंता विश्व सरमा ने कहा कि इस मामले में वह स्वयं राष्ट्रीय मानवाधिकार आयोग में राज्य सरकार की शिकायत करेंगे।

हिमंता ने राज्य सरकार से मांग की, कि केवल पंद्रह दिनों के बाद इस शारीरिक परीक्षा का आयोजन कराएं,



ताकि जलवायु में परिवर्तन हो और अभ्यर्थियों की मौत ना हो। मृतक के परिजनों को 50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दी जाए। भाजपा अपनी तरफ से सम्मान के तहत इन परिवारों को एक-एक लाख रुपए देगी।

## मंडियां योजना के हम समर्थक उससे बड़ी योजना लाएंगे

रांची। झामुमो ने आरोप लगाया है कि मंडियां योजना को भाजपा रोकना चाहती है। झामुमो की इस बयान पर प्रतिक्रिया देते हुए हिमंता विश्व सरमा ने कहा कि अक्टूबर में इस योजना से बड़ी योजना भाजपा देगी। भाजपा शत प्रतिशत मंडियां योजना के साथ है। भाजपा खटाखट पर विश्वास नहीं करती। हिमंता विश्व सरमा ने कहा कि जरूरत पड़ी तो भाजपा हाईकोर्ट में हलफनामा देकर खुद को मंडियां योजना का समर्थक बता देगी।

# युवाओं की मौत पर जाएंगे एनएचआरसी: हिमंता

रांची, हिन्दुस्तान ब्यूरो। असम के मुख्यमंत्री हिमंता विश्व सरमा ने उत्पाद सिपाही अभ्यर्थियों की मौत के मामले में राज्य सरकार को जिम्मेदार ठहराया है। रांची भाजपा मुख्यालय में प्रेस वार्ता में कहा कि इस मामले में वह स्वयं राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) में राज्य सरकार की शिकायत करेंगे। साथ ही सरकार बनने पर न्याय भी दिलाएंगे। उन्होंने कहा कि अगस्त, सितंबर में उमस अधिक होती है, ऐसे में राज्य सरकार ने जलवायु का ध्यान रखे बगैर शारीरिक परीक्षा का आयोजन किया।

हिमंता ने राज्य सरकार से मांग की, कि केवल पंद्रह दिनों के बाद इस शारीरिक परीक्षा का आयोजन कराएं, ताकि जलवायु में परिवर्तन हो और अभ्यर्थियों की मौत ना हो। मृतक के परिजनों को 50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दी जाए। भाजपा अपनी तरफ से सम्मान के तहत इन परिवारों को एक-एक लाख रुपए देगी। इस मामले में भाजपा कार्यकर्ता स्वयं मृतक के परिजनों के पास जाकर ढांडस बंधाएंगे।

एक साल पहले आवेदन, तो अभी शारीरिक परीक्षा क्यों: हिमंता ने कहा कि झारखंड सरकार ने एक जून 2023

- बोले- 50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दे सरकार
- भाजपा एक-एक लाख की सम्मान राशि मृतक के परिजनों को देगी

## मंडियां योजना के हम समर्थक उससे बड़ी योजना लाएंगे

रांची। झामुमो ने आरोप लगाया है कि मंडियां योजना को भाजपा रोकना चाहती है। झामुमो की इस बयान पर प्रतिक्रिया देते हुए हिमंता विश्व सरमा ने कहा कि अक्टूबर में इस योजना से बड़ी योजना भाजपा देगी। भाजपा शत प्रतिशत मंडियां योजना के साथ है। भाजपा खटाखट पर विश्वास नहीं करती। हिमंता विश्व सरमा ने कहा कि जरूरत पड़ी तो भाजपा हाईकोर्ट में हलफनामा देकर खुद को मंडियां योजना का समर्थक बता देगी।

को बहाली निकाली, अगस्त 2023 में उत्पाद सिपाही का फॉर्म भरवाया गया। उसके बाद अक्टूबर, नवंबर, दिसंबर 2023 में भर्ती के लिए शारीरिक परीक्षा ले ली जानी चाहिए थी।

## **Andhra Pradesh: NHRC Takes Suo Motu Cognizance Of Reported Hidden Camera Inside Girls Washroom Incident, Calls For Detailed Reports**

<https://www.freepressjournal.in/india/andhra-pradesh-nhrc-takes-suo-motu-cognizance-of-reported-hidden-camera-inside-girls-washroom-incident-calls-for-detailed-reports>

The Commission has issued notices to the Chief Secretaries and Directors General of Police of Andhra Pradesh and Karnataka calling for a detailed report in the matter including the status of the FIR registered by the police.

FPJ News Service Updated: Monday, September 02, 2024, 10:47 PM IST

The National Human Rights Commission (NHRC), India has taken suo motu cognizance of media reports that over 300 photos and videos were allegedly taken from the washroom of the girls' hostel of an Engineering College in Krishna district of Andhra Pradesh, with the help of a hidden camera. The incident unfolded when a group of students discovered the camera and raised an alarm triggering protest. Reportedly, some students in the boys hostel bought these videos for which a student is being questioned by the police. Earlier this month, a hidden camera was, reportedly, discovered in the washroom of a popular eatery in Bengaluru.

The Commission has observed that the contents of the media reports, if true, raise a serious issue of human rights violation. Such incidents indicate that the authorities concerned have not been able to provide a safe and secure environment to the women, which is a matter of concern.

The Commission has issued notices to the Chief Secretaries and Directors General of Police of Andhra Pradesh and Karnataka calling for a detailed report in the matter including the status of the FIR registered by the police. The report should also mention the steps taken/ proposed by the authorities to ensure that such incidents do not recur. The response from the authorities is expected within Two weeks.

## Assam CM Calls for NHRC Probe into Jharkhand's Recruitment Test Deaths

<https://www.devdiscourse.com/article/politics/3072398-assam-cm-calls-for-nhrc-probe-into-jharkhands-recruitment-test-deaths>

<https://www.latestly.com/agency-news/india-news-nhrc-takes-suo-motu-cognizance-of-hidden-camera-incident-in-andhra-pradesh-6235715.html>

Assam CM Himanta Biswa Sarma criticized Jharkhand's government over deaths during a police recruitment test, urging an NHRC investigation and compensation for victims' families. He proposed changes to the test schedule and conditions, citing extreme heat and inadequate provisions for candidates.

Devdiscourse News Desk | Updated: 02-09-2024 23:59 IST | Created: 02-09-2024 23:59 IST

Assam Chief Minister Himanta Biswa Sarma has lambasted the Jharkhand government following the tragic deaths of multiple candidates during a police recruitment physical efficiency test. CM Sarma has called for a National Human Rights Commission (NHRC) investigation and demanded compensation for the victims' families, while also suggesting revisions to the test timing and conditions.

Speaking at a press conference in Ranchi, CM Sarma condemned the state's handling of the physical efficiency tests, raising serious concerns. 'Many candidates have lost their lives during the physical tests of the police recruitment drive. In our country, never before have so many people died during a recruitment process. BJP condemns this incident. The state government is responsible for these deaths. We will file an application in the National Human Rights Commission demanding an enquiry into the incident. Compensation of at least Rs 50 lakh should be given to the families of the bereaved,' CM Sarma asserted.

Alleging that the exams are being conducted at an inappropriate time, CM Sarma has urged Jharkhand Chief Minister Hemant Soren to reschedule the tests, proposing a post-September date. 'It is very hot right now, and candidates are deprived of sufficient nutrition in the mornings. Till now, 15 youths have died. I requested CM Hemant Soren today that the exam should be held after September 15. All candidates should be given milk and fruits and medically tested before running,' he added.

## Assam CM Demands Probe into Fatalities During Jharkhand Constable Tests

<https://www.devdiscourse.com/article/politics/3072034-assam-cm-demands-probe-into-fatalities-during-jharkhand-constable-tests>

<https://www.aninews.in/news/national/politics/assam-cm-sarma-condemns-deaths-during-police-recruitment-drive-in-jharkhand-demands-inquiry20240902234928/>

Assam Chief Minister Himanta Biswa Sarma has urged the National Human Rights Commission to investigate the deaths of candidates during physical tests for excise constable positions in Jharkhand. Denouncing the excessive heat, Sarma emphasized compensation and job security for the victims' families. The BJP has also promised monetary assistance.

Devdiscourse News Desk | Ranchi | Updated: 02-09-2024 19:50 IST | Created: 02-09-2024 19:50 IST

Assam Chief Minister Himanta Biswa Sarma on Monday called on the National Human Rights Commission to launch an inquiry into the deaths of candidates during physical tests for excise constable posts in Jharkhand, attributing the fatalities to 'excessive heat'.

Sarma further insisted that the state government should immediately suspend the physical tests until September 15.

According to Jharkhand Police, 12 candidates have died, while state Health Minister Banna Gupta cites four deaths.

'The BJP will press the NHRC to investigate these deaths. The Hemant Soren government should compensate the families of the deceased with Rs 50 lakh and offer a job to their next of kin. Failing that, the BJP will ensure jobs for the families once in power,' Sarma asserted.

The assembly elections in Jharkhand are slated for this year.

The BJP has also announced a compensation of Rs 1 lakh to each victim's family.

The physical tests began on August 22 and are scheduled until September 9 across seven centers in six districts.

By August 30, 127,772 aspirants underwent physical tests, with 78,023 clearing the exams, police reported.

## **BJP's Election Committee Meeting Focuses on Soren Government's Failures**

<https://townpost.in/2024/09/02/bjps-election-committee-meeting-focuses-on-soren-governments-failures/>

September 2, 2024

ByTown Post

Assam CM Sarma criticizes Jharkhand government over youth deaths in recruitment process.

Jharkhand BJP's election committee met at the party office, with Assam CM Himanta Biswa Sarma in attendance.

RANCHI – Assam CM Himanta Biswa Sarma attended the BJP's election committee meeting in Jharkhand, where he heavily criticized the Hemant Soren government.

Sarma highlighted the deaths of 12 youths during the excise constable recruitment process, questioning the government's responsibility.

He condemned the decision to conduct physical tests in August's oppressive heat, calling it a sign of government negligence.

Sarma urged the state government to halt the recruitment process until September 15, emphasizing the need for medical tests before physical exams.

He also demanded ₹50 lakh compensation and government jobs for the families of the deceased.

Sarma announced that the BJP will apply to the National Human Rights Commission to investigate the deaths.

He assured that BJP leaders and workers would meet with the victims' families and offer financial assistance of ₹1 lakh each.

Sarma promised justice for the families when BJP comes to power, stating, "Our government will ensure no family is left without support."

He also criticized the Soren government for its handling of border infiltration, particularly by Bangladeshis, which he described as a pressing issue for the state.

Sarma vowed that a BJP government would introduce even more significant development plans than those currently in place.

Jharkhand BJP President Babulal Marandi and Leader of Opposition Amar Kumar Bauri were also present at the press conference.

**BJP to urge NHRC to probe deaths of candidates during physical tests for excise constable post in J'khand: Assam CM Himanta Biswa Sarma.**

<https://www.devdiscourse.com/article/Newsalert/3071970-bjp-to-urge-nhrc-to-probe-deaths-of-candidates-during-physical-tests-for-excise-constable-post-in-jkhand-assam-cm-himanta>

PTI | Ranchi | Updated: 02-09-2024 19:19 IST | Created: 02-09-2024 19:19 IST

BJP to urge NHRC to probe deaths of candidates during physical tests for excise constable post in J'khand: Assam CM Himanta Biswa Sarma.



## **BJP to urge NHRC to probe recruitment drive deaths in Jharkhand: Himanta**

<https://timesofindia.indiatimes.com/india/bjp-to-urge-nhrc-to-probe-recruitment-drive-deaths-in-jharkhand-himanta/articleshow/112999550.cms>

PTI | Sep 2, 2024, 08.34 PM IST

RANCHI: Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", Assam Chief Minister Himanta Biswa Sarma on Monday said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths. Sarma also said the state government should immediately suspend the physical tests till September 15. According to the Jharkhand Police, deaths of 12 aspirants have been reported so far, while the state's Health Minister Banna Gupta has put the figure at four.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year.

He also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and will continue till September 9.

As of August 30, a total of 127,772 aspirants had appeared for the physical tests, with 78,023 emerging successful, police said.

## **BJP To Urge NHRC to Probe Recruitment Drive Deaths in Jharkhand: Himanta**

<https://www.republicworld.com/india/bjp-to-urge-nhrc-to-probe-recruitment-drive-deaths-in-jharkhand-himanta>

Assam Chief Minister Himanta Biswa Sarma on Monday said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

India News 3 min read Reported by: Press Trust Of India

Ranchi: Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", Assam Chief Minister Himanta Biswa Sarma on Monday said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

Sarma also said the state government should immediately suspend the physical tests till September 15.

According to the Jharkhand Police, deaths of 12 aspirants have been reported so far, while the state's Health Minister Banna Gupta has put the figure at four.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year. Sarma is BJP's Jharkhand election co-incharge.

"... I have seen recruitments of the army, CRPF and other security forces... After I became Assam CM, 6,000-8,000 constables are recruited every year... without physical tests, constables cannot be hired. Depending on the weather condition, we conduct physical tests of the constables.

"The Jharkhand government conducted it in this weather... In our country, we have never seen so many deaths even in army, CRPF or CISF recruitment. The deaths occurred due to excessive heat," he asserted.

He also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

Welcoming Chief Minister Hemant Soren's announcement to halt the ongoing recruitment drive for three days, Sarma said the physical test of running be conducted only after September 15 when the weather conditions become conducive.

He also questioned the "delay" in conducting the physical tests, saying the state invited applications on June 1, 2023 and admit cards were issued in August that year, but the physical examination drive started from August 23 during "excessive heat".

"This resulted in the deaths of 15 youths so far... The BJP condemns this strongly. The state government has become the cause of the deaths," the Assam CM alleged.

Sarma said saffron party leaders will meet the kin of those who died within a week.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts for 583 posts, and were scheduled to continue till September 9.

As of August 30, a total of 127,772 aspirants had participated in the physical tests, with 78,023 emerging successful, police said.

Terming Jharkhand Health Minister Banna Gupta's claim that only four aspirants died and the reason could be due to post-Covid complications as "ridiculous", Sarma said: "You should be ashamed that this matter is being linked with the Corona scam... Ask your CM what Covid vaccine was given here..." He also alleged that no postmortem examination was conducted in some Covid cases in the state.

Meanwhile, DGP Anurag Gupta on Monday said he has been informed that 12 aspirants have died so far.

"The chief minister has asked me to investigate and determine the exact cause of these deaths. We have registered the cases as unnatural deaths and are conducting postmortem," he said.

"We are also examining whether the deaths were due to underlying health conditions, insufficient arrangements or the consumption of any substance," Gupta added.

He emphasised that the recruitment process is being conducted transparently, with provisions for drinking water, toilets, ORS, doctors, ambulances, nurses and medicines at all centres.

## Controversy Erupts Over Excise Constable Recruitment Deaths in Jharkhand

<https://www.devdiscourse.com/article/politics/3072412-controversy-erupts-over-excise-constable-recruitment-deaths-in-jharkhand>

<https://www.latestly.com/agency-news/india-news-assam-cm-sarma-condemns-deaths-during-police-recruitment-drive-in-jharkhand-demands-inquiry-6235830.html>

Jharkhand Chief Minister Hemant Soren has temporarily halted the excise constable recruitment drive, following the deaths of several candidates during physical tests. Assam CM Himanta Biswa Sarma called for an NHRC probe and urged compensation for the victims' families. Discrepancies in the number of reported deaths have sparked a political controversy.

Devdiscourse News Desk | Ranchi | Updated: 03-09-2024 00:26 IST | Created: 03-09-2024 00:26 IST

Jharkhand Chief Minister Hemant Soren has announced a temporary halt to the state's excise constable recruitment drive, following the tragic deaths of several candidates during the physical fitness tests. The recruitment drive will be paused for three days as a committee of health experts is formed to investigate the cause of the fatalities.

In response to the deaths, Assam Chief Minister Himanta Biswa Sarma stated that the BJP would urge the National Human Rights Commission (NHRC) to investigate the incident. He called for immediate suspension of the physical tests and demanded compensation for the victims' families.

The discrepancies in the reported death toll have further fueled political tensions, with BJP claiming 15 deaths, while Jharkhand authorities report varying figures between four and 12. Soren has pledged a thorough investigation to uncover the truth and ensure justice for the affected families.

## Discussion held on rights of fishermen

<https://timesofindia.indiatimes.com/city/visakhapatnam/discussion-on-rights-of-fishermen/articleshow/113006465.cms>

TNN | Sep 3, 2024, 04.48 AM IST

Visakhapatnam: Damodaram Sanjivayya National Law University (DSNLU), in collaboration with the National Human Rights Commission (NHRC), organised an open house discussion on the 'rights of fishermen'. Prof Surya Prakasa Rao, V-C of DSNLU, said identifying, protecting, and enforcing rights are fundamental responsibilities of any law university. Vijaya Bharathi Sayani, the acting chairperson of NHRC and chief guest, demanded measures for protection of fishermen. TNN

We also published the following articles recently

Sri Lankan navy detains eight TN fishermenThe Sri Lankan navy detained eight Tamil Nadu fishermen and their trawler for poaching in the island's waters. This trawler was among 450 vessels from Rameswaram. The detained fishermen and vessel were handed over for legal proceedings. Meanwhile, another fishing boat capsized in Indian waters, with two fishermen missing.112835800

Fishermen reel in more trash than fish at Agonda beachIn Canacona, large amounts of debris and plastic waste have been reported on Agonda beach over the past four days. Fishermen say they are catching more waste than fish, prompting them to pause certain traditional activities. They emphasize the need for greater awareness to prevent further contamination, impacting one of Goa's traditionally cleaner beaches.113003012

Coast Guard saves 13 fishermen stranded near DwarkaDuring heavy rains in Gujarat, the Indian Coast Guard rescued 13 stranded fishermen from the boat 'Padmawati' near Devbhumi Dwarka's coast. Responding to an Aug 27 distress call, the ICG deployed an ALH helicopter and ship 'Abheek.' Despite adverse weather, all crew were safely returned to Okha on Aug 28.112870979

## Human Rights Body Notice To Andhra Government Over "Hidden Camera" In Girls' Hostel

<https://www.ndtv.com/india-news/human-rights-body-notice-to-andhra-government-over-hidden-camera-in-girls-college-6475543>

The response from the authorities is expected within two weeks, the National Human Rights Commission (NHRC) said.

India NewsPress Trust of India Updated: September 02, 2024 10:30 pm IST

New Delhi:

The NHRC has issued notice to the Andhra Pradesh government and the state's police chief over reports alleging that a hidden camera was found in a washroom of a girls' hostel of an engineering college in Krishna district.

The response from the authorities is expected within two weeks, the National Human Rights Commission (NHRC) said.

In a statement on Monday, the rights panel said it has sent notice to the Karnataka government and the state's police chief over reports that recently a hidden camera was allegedly "discovered in the washroom of a popular eatery in Bengaluru".

The rights panel said it has taken suo motu cognisance of media reports that "over 300 photos and videos were allegedly taken from the washroom of a girls' hostel of an engineering college in Krishna district of Andhra Pradesh, with the help of a hidden camera".

The incident unfolded when a group of students discovered the camera and raised an alarm triggering protest. Reportedly, some students in the boys hostel "bought these videos for which a student is being questioned by the police," it added.

The Commission has observed that the content of the media reports, if true, raises a serious issue of human rights violation. Such incidents indicate that the authorities concerned have not been able to provide a safe and secure environment to the women, which is a matter of concern, the rights panel said.

The Commission has issued notices to the chief secretaries and DGPs of Andhra Pradesh and Karnataka, seeking detailed reports, including the status of the FIR registered by the police, the statement said.

The report should also mention the steps taken or proposed by the authorities to ensure that such incidents do not recur, it said.

## **Himanta Biswa Sarma condemns death during physical test in Jharkhand excise constable drive**

<https://www.indiatodayne.in/assam/video/himanta-biswa-sarma-condemns-death-during-physical-test-in-jharkhand-excise-constable-drive-1084630-2024-09-02>

Updated Sep 02, 2024, 8:56 PM IST

Assam Chief Minister Himanta Biswa Sarma has expressed deep concern over the tragic loss of several candidates' lives during the physical tests. Addressing the issue, CM Sarma stated, "It is unprecedented in our country that so many lives have been lost during a recruitment drive. This is a matter of grave concern, and the BJP strongly condemns this incident."

The Chief Minister placed the onus of responsibility squarely on the state government, holding them accountable for the deaths. "The state government is responsible for these deaths, and it is imperative that we seek justice for the families affected by this tragedy," he asserted.

In response to the fatalities, CM Sarma announced plans to file an application with the National Human Rights Commission (NHRC), demanding a thorough inquiry into the circumstances surrounding the deaths. He also called for the provision of substantial compensation, recommending that at least Rs 50 lakh be allocated to the families of those who lost their lives during the recruitment process.

## **Jharkhand govt puts on hold physical test for excise recruitment for 3 days after aspirants' deaths**

<https://www.hindustantimes.com/cities/ranchi-news/jharkhand-govt-puts-on-hold-physical-test-for-excise-recruitment-for-3-days-after-aspirants-deaths-101725294753588.html>

ByHT Correspondent, Ranchi

Sep 02, 2024 10:02 PM IST

Taking to social media, chief minister Hemant Soren, who is away from the state until September 3, said his government has also directed the state health department to form a committee to analyse the deaths and submit a recommendatory report on the issue.

The Jharkhand government on Monday put on hold the ongoing physical test for the recruitment of 583 constables in the excise department in the wake of the deaths of at least a dozen aspirants.

Taking to social media, chief minister Hemant Soren, who is away from the state until September 3, said his government has also directed the state health department to form a committee to analyse the deaths and submit a recommendatory report on the issue.

“I have directed the authorities to review the recruitment regulations formed by the previous government. I have also directed the concerned parties to provide immediate assistance and support to the victims’ families,” Soren said.

“As a precautionary measure, I have also directed that the physical test be stopped for the next three days. In no case will the running test be conducted after 9 a.m. Additionally, medical facilities and arrangements for food will be made at recruitment centres to ensure that no one participates in the physical test on an empty stomach,” he added.

The decision came an hour after the Bharatiya Janata Party (BJP) urged the Hemant Soren government to postpone the ongoing physical test for recruitment of excise constables by at least 15 days.

The party also demanded that the state government provide monetary compensation and a government job to the dependents of the victims.

Addressing a press conference at the party’s state headquarters, Assam chief minister Himanta Biswa Sarma, who is also the party’s co-incharge for the upcoming assembly elections, announced a monetary compensation of ₹1 lakh each to the families of all the victims.



Sarma also said the BJP would file a complaint with the National Human Rights Commission (NHRC) seeking a probe into the incident if the state does not provide the requisite compensation.

“We have never seen such a tragedy in respect to the recruitment of constables, be it in the Army, paramilitary, or state police. The biggest reason is that it is being conducted in August and September. The vacancy came in June 2023, and the admit card was to be issued in August 2023. They had the months from September to December last year, which is conducive weather-wise to conduct such a physical test. But they are doing it one year later in August and September, when the heat is maximum. I urge the government to postpone this until at least September 15, by which time the temperature is likely to dip,” said Sarma.

The ongoing physical test for recruitment of 583 constables in the excise department has led to the death of at least 12 aspirants in the past four days across five districts, allegedly after they took ill and fell unconscious during their efforts to complete the mandatory 10-km run in one hour. The Jharkhand Police have confirmed the deaths of at least 12 aspirants.

Meanwhile, Sarma claimed 15 have lost their lives and said a party delegation would visit all 15 families and provide monetary compensation of ₹1 lakh each.

Sarma further said that the state government should make arrangements for at least one glass of milk and one apple for each aspirant before they are subjected to the physical test.

“The physical test should be done only after conducting the medical test of each aspirant,” said Sarma.

The ruling Jharkhand Mukti Morcha (JMM) leaders have claimed that the Covid-19 vaccine or the use of steroids by aspirants for enhanced performance could not be ruled out at this stage.

Sarma hit out at the ruling party for such claims. “There should be limits to telling lies. Did people in Jharkhand get a different set of Covid-19 vaccines? Thousands of recruitments have been done in the Army, paramilitary, and states since the Covid-19 pandemic. 22,000 constables have been recruited in Assam since then. Did we see any such instance anywhere else?” said Sarma.

Reacting to the charge and demands, Jharkhand Mukti Morcha (JMM) spokesperson Manoj Pandey said the BJP was unnecessarily politicising the issue.

“Shouldn't they wait for the autopsy report? This is a very sensitive government. We have seen what the Centre did when they imposed lockdown. It was our government

that brought stranded labourers home, even by flight. The state is taking all possible steps even in this case. As far as giving compensation is concerned, that is a decision of the state government," said Pandey.

## **Jharkhand Recruitment Drive Deaths: CM Hemant Soren Halts Physical Tests; BJP To Seek NHRC Probe**

<https://www.india.com/education/jharkhand-recruitment-drive-deaths-cm-hemant-soren-halts-physical-tests-bjp-to-seek-nhrc-probe-7214154/>

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and was slated to continue till September 9.

Published: September 3, 2024 6:30 AM IST

By Sumaila Zaman |Edited by Sumaila Zaman

Ranchi: Jharkhand Chief Minister Hemant Soren announced on Monday that he has directed a three-day pause in the excise constable recruitment drive. Meanwhile, Assam Chief Minister Himanta Biswa Sarma stated that the BJP will request the NHRC to investigate the deaths of several aspirants who participated in the physical tests. Describing the deaths of the candidates as tragic and heartbreaking, Soren stated that he has called for an immediate review of the regulations established by the previous government.

The deaths have sparked a significant controversy, with the BJP alleging that 15 candidates have lost their lives. However, the Jharkhand Police have reported 12 deaths among the aspirants, while the state's Health Minister, Banna Gupta, has stated that the number is four.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and was slated to continue till September 9.

Soren also said a committee of health experts has been formed to ascertain the cause of the deaths.

"I have issued instructions to halt the excise constables' recruitment drive for three days. The physical tests, too, will not be held after 9 am," Soren said in a post on X.

The panel will submit its report soon, he said.

Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", the Assam CM said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

Sarma also said the state government should immediately suspend the physical tests till September 15.

“The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state),” Sarma said.

Assembly elections in Jharkhand are due this year. Sarma is BJP’s Jharkhand election co-incharge.

Sarma also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

As of August 30, a total of 127,772 aspirants participated in the physical tests, with 78,023 emerging successful for 583 posts, police said.

Earlier in the day, Health Minister Gupta questioned the accuracy of the reported figures, asserting that the numbers were incorrect.

“Where are these figures coming from? These are not authentic. A total of four persons have died,” Gupta said at Ranchi’s Birsa Munda Airport.

Meanwhile, DGP Anurag Gupta said he has been informed that 12 aspirants have died so far.

“The chief minister has asked me to investigate and determine the exact cause of these deaths. We have registered the cases as unnatural deaths and are conducting postmortem,” he said.

“We are also examining whether the deaths were due to underlying health conditions, insufficient arrangements or the consumption of any substance,” Gupta added.

He emphasised that the recruitment process is being conducted transparently, with provisions for drinking water, toilets, ORS, doctors, ambulances, nurses and medicines at all centres

## **NHRC Issues Notice Over Hidden Camera Scandal in Andhra Pradesh and Karnataka**

<https://www.devdiscourse.com/article/law-order/3072201-nhrc-issues-notice-over-hidden-camera-scandal-in-andhra-pradesh-and-karnataka>

<https://www.latestly.com/agency-news/india-news-nhrc-notice-to-andhra-govt-over-hidden-camera-found-in-washroom-of-girls-college-hostel-6235459.html>

The NHRC has issued notices to the Andhra Pradesh and Karnataka governments and their police chiefs after reports surfaced about hidden cameras being found in a girls' hostel washroom in Andhra Pradesh and a popular eatery in Bengaluru. The NHRC demands action and reports within two weeks.

Devdiscourse News Desk | New Delhi | Updated: 02-09-2024 21:28 IST | Created: 02-09-2024 21:28 IST

The National Human Rights Commission (NHRC) has issued notices to the governments of Andhra Pradesh and Karnataka and their police chiefs in response to disturbing reports of hidden cameras found in a washroom of a girls' hostel in Andhra Pradesh's Krishna district and a renowned eatery in Bengaluru.

According to the NHRC, over 300 photos and videos were allegedly captured via a hidden camera in the girls' hostel washroom. The issue came to light when students found the camera, sparking protests and leading to police questioning.

The NHRC has demanded detailed reports on these incidents and the status of FIRs, emphasizing the need for authorities to ensure a safe and secure environment for women and to take steps to prevent such incidents in the future.

## **NHRC issues notices over hidden cameras in girls washrooms in AP, Karnataka**

<https://www.uniindia.com/nhrc-issues-notices-over-hidden-cameras-in-girls-washrooms-in-ap-karnataka/india/news/3274985.html>

New Delhi, Sept 2 (UNI) Taking suo motu cognisance of media reports alleging the discovery of hidden cameras in girls' washrooms in Andhra Pradesh and in a popular eatery in Karnataka, the National Human Rights Commission (NHRC) on Monday issued notices to the Chief Secretaries and Directors General of Police of the two states. The commission asked the authorities to submit a detailed report in the matter, including the status of the FIR registered by the police, within two weeks. "The report should also mention the steps taken or proposed by the authorities to ensure that such incidents do not recur," the NHRC said.

"According to media reports, over 300 photos and videos were allegedly taken from the washroom of the girls' hostel of an Engineering College in Krishna district of Andhra Pradesh, with the help of a hidden camera," the statement said.

"The incident unfolded when a group of students discovered the camera and raised an alarm, triggering a protest. Reportedly, some students in the boys hostel bought these videos for which a student is being questioned by the police," it added. Earlier this month, a hidden camera was reportedly discovered in the washroom of a popular eatery in Bengaluru, the NHRC said.

The Commission has observed that the contents of the media reports, if true, raise a serious issue of human rights violations. Such incidents indicate that the authorities concerned have not been able to provide a safe and secure environment to the women, which is a matter of concern, the NHRC said.

## **NHRC Probes Hidden Camera Scandal in Andhra Pradesh Engineering College**

<https://www.devdiscourse.com/article/headlines/3072344-nhrc-probes-hidden-camera-scandal-in-andhra-pradesh-engineering-college>

NHRC has launched an investigation into reports of over 300 illicit photos and videos taken from a girls' hostel washroom in Andhra Pradesh. Authorities have been urged to ensure safety and transparency following student protests.

Devdiscourse News Desk | Updated: 02-09-2024 23:09 IST | Created: 02-09-2024 23:09 IST

The National Human Rights Commission (NHRC) has initiated an investigation into media reports indicating that more than 300 illicit photos and videos were taken from the washroom of a girls' hostel at an Engineering College in Andhra Pradesh's Krishna district using a hidden camera. The discovery was made by students, leading to significant protests and alarm.

In a shocking development, male students in the hostel reportedly purchased these videos, prompting police to question one individual. This incident follows a similar hidden camera case in a Bengaluru eatery earlier this month. The NHRC noted that if the reports are accurate, this represents a serious human rights violation, highlighting the failure of authorities to provide a secure environment for women.

The NHRC has issued notices to the Chief Secretaries and Directors General of Police of Andhra Pradesh, demanding a comprehensive report, including the status of the police's FIR and measures taken to prevent future incidents. The authorities have two weeks to respond. The incident has sparked outrage among students, who staged a protest against the college management's alleged attempt to cover up the incident.

Students of Gudlavalleru Engineering College held a protest on Thursday night, accusing the administration of failing to take swift action. The hidden camera is alleged to have secretly recorded female students, causing severe distress and anger.

## **NHRC Steps In to Investigate Hidden Camera Incident in Girls' Hostel**

<https://www.deccanchronicle.com/southern-states/andhra-pradesh/nhrc-steps-in-to-investigate-hidden-camera-incident-in-girls-hostel-1821007>

DC Correspondent 3 September 2024 12:39 AM

Vijayawada: National Human Rights Commission (NHRC) has taken up an inquiry suo moto on placing of hidden cameras in the girls' hostel washroom at an engineering college located in Krishna district recently and served notices to the Chief Secretary and DGP to submit their report in two weeks. Based on media reports on the incident, the NHRC reacted and ordered for a probe.

It may be mentioned that several girl students staged a protest against the incident and it was alleged that some students even purchased such videos shot in secret. The police is reportedly questioning one of the students accused in the case for more details on the development.

The NHRC opined that if the incident found to be true, it was violation of human rights and pointed out that the officials were unable to ensure safe environment to the women and raised concern over the development.



## NHRC ने आंध्र प्रदेश के कृष्णा जिले में एक गर्ल्स कॉलेज तथा कर्नाटक के बेंगलुरु में एक प्रसिद्ध भोजनालय के शौचालयों में छिपे हुए कैमरे पाए जाने की कथित घटनाओं पर स्वतः संज्ञान लिया

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-alleged-incidents-of-hidden-cameras-found-in-toilets-of-a-girls-college-in-krishna-district-of-andhra-pradesh-and-a-famous-restaurant-in-bengaluru-karnataka/>

Editor Posted on 2 सितम्बर 2024

राष्ट्रीय मानव अधिकार आयोग (NHRC) ने मीडिया रिपोर्टों पर स्वतः संज्ञान लिया है कि आंध्र प्रदेश के कृष्णा जिले में एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे की मदद से 300 से अधिक तस्वीरें और वीडियो लिए गए थे। यह घटना तब सामने आई जब छात्राओं के एक समूह ने कैमरा देखा और विरोध शुरू करते हुए चेतावनी दी। बताया जा रहा है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, जिसके संबंध में पुलिस एक छात्र से पूछताछ कर रही है। इस महीने की शुरुआत में, कथित तौर पर बेंगलुरु के एक प्रसिद्ध भोजनालय के शौचालय में एक छिपा हुआ कैमरा पाया गया था।

आयोग ने पाया है कि मीडिया रिपोर्टों की सामग्री, यदि सही है, तो ये मानव अधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है। ये घटनाएं दर्शाती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण प्रदान करने में सक्षम नहीं हैं, जो चिंता का विषय है।

आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर पुलिस द्वारा दर्ज की गई एफआईआर की स्थिति सहित मामले में विस्तृत रिपोर्ट मांगी है। रिपोर्ट में अधिकारियों द्वारा उठाए गए/प्रस्तावित कदमों का भी उल्लेख होना चाहिए ताकि यह सुनिश्चित किया जा सके कि ऐसी घटनाओं की पुनरावृत्ति न हो। अधिकारियों से दो सप्ताह के भीतर जवाब अपेक्षित है।

## **NHRC: आंध्र प्रदेश-कर्नाटक के मुख्य सचिवों-पुलिस महानिदेशकों को नोटिस जारी, छिपे हुए कैमरे लगाने का मामला**

<https://www.amarujala.com/india-news/nhrc-notice-to-andhra-pradesh-and-karnataka-govt-over-hidden-camera-found-in-washroom-2024-09-02>

<https://jantaserishta.com/local/andhra-pradesh/nhrc-takes-suo-motu-cognizance-of-hidden-camera-incident-in-andhra-pradesh-3502319>

न्यूज डेस्क, अमर उजाला, नई दिल्ली Published by: निर्मल कांत Updated Mon, 02 Sep 2024 10:41 PM IST

NHRC: एनएचआरसी ने मीडिया में आई उन खबरों के आधार पर संज्ञान लिया है, जिनमें कहा गया है कि आंध्र प्रदेश के कृष्णा जिले के एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपे हुए कैमरे की मदद से 300 से ज्यादा फोटो और वीडियो लिए गए।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने आंध्र प्रदेश सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। यह नोटिस एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपाकर कैमरे लगाने की रिपोर्ट मिलने के बाद जारी किया गया है। आयोग ने कहा कि अधिकारियों से दो हफ्ते के भीतर जवाब की उम्मीद है।

आयोग ने आज एक बयान में कहा कि उसने कर्नाटक सरकार और राज्य के पुलिस प्रमुख को भी नोटिस जारी किया है, क्योंकि हाल ही में बंगलुरु के एक रेस्तरां के वॉशरूम में भी छिपाकर कैमरे लगाने की रिपोर्ट सामने आई थी।

एनएचआरसी ने मीडिया में आई उन खबरों के आधार पर संज्ञान लिया है, जिनमें कहा गया है कि आंध्र प्रदेश के कृष्णा जिले के एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपे हुए कैमरे की मदद से 300 से ज्यादा फोटो और वीडियो लिए गए। रिपोर्ट के मुताबिक, यह मामला तब सामने आया, जब कुछ छात्राओं को ये कैमरे मिले और उन्होंने हंगामा किया। पुलिस मामले में पूछताछ कर रही है।

आयोग ने कहा कि अगर मीडिया में आ रही खबरें सही हैं, तो यह मानवाधिकार के उल्लंघन का गंभीर मामला है। इस तरह की घटनाएं संकेत देती हैं कि संबंधित अधिकारियों ने महिलाओं के लिए सुरक्षित माहौल प्रदान नहीं किया, जो एक चिंता का विषय है। आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी किया है। इसमें पुलिस द्वारा दर्ज की गई प्राथमिकी की स्थिति और ऐसी घटनाओं को दोबारा होने से रोकने के लिए उठाए गए कदमों की जानकारी मांगी गई है।

## **Odhisha govt starts work on bridge over Kolab, nearly 1 lakh to benefit**

<https://timesofindia.indiatimes.com/city/bhubaneswar/odhisha-govt-starts-work-on-bridge-over-kolab-nearly-1-lakh-to-benefit/articleshow/112982932.cms>

TNN | Sep 2, 2024, 10.59 AM IST

BHUBANESWAR: Nearly 1 lakh people living in 138 villages in Koraput district are going to benefit from a bridge over the Kolab reservoir after the state govt informed the National Human Rights Commission (NHRC) that a tender has been floated for the construction of the bridge.

The revelation came to light after NHRC sought an action-taken report from the Odisha govt while hearing a petition filed by rights activist and lawyer Radhakanta Tripathy. The govt also informed the NHRC that the bridge would cost around Rs 66.5 crore. Once the bridge gets constructed, the distance and time it takes to travel from Suku to Koraput town will reduce drastically.

At present, they have to travel more than 70km, which takes more than 2 hours, to cover the distance. The bridge will cut down travel time to around 15 minutes and the distance will fall to 15km.

On Jan 22, Tripathy had filed a petition urging NHRC to direct the state to provide basic amenities to villages in Nandapur, Lamtaput, and Koraput blocks in Koraput district. The most important requests were for a bridge over the Kolab reservoir, provision of health facilities and the development of roads in these areas.

### **'Single bridge will benefit 138 villages'**

After the Kolab reservoir was constructed in the 1980s, it cut off many villages from the district headquarters town. Around 38 villages under Lankaput and Badasuku panchayats were directly affected, whereas around 100 other villages were indirectly impacted owing to a lack of bridge over the reservoir. "A single bridge can help around 138 villages in the district, directly or indirectly," petitioner Tripathy said.

In the absence of a bridge, villagers have to use a two-foot-wide pathway on the side of a railway bridge over the reservoir to go to Koraput. "Sometimes they meet with accidents. Villagers of Suku have been asking for a bridge to connect their place with Koraput," he said.

NHRC took cognisance of the case in Jan and issued notices to Odisha chief secretary, Koraput district collector and other officials on this matter. The Odisha govt submitted a report mentioning that it has started work on the project.

"After the intervention of this commission, almost all the grievances of the complainant have been addressed by the concerned authorities, and with the construction of the bridge over the river Kolab, the mobility of villagers will increase. Therefore, no further intervention of this commission is required, and the case is closed," read NHRC's Aug 21 order.

## Recruitment drive deaths J'khand halts physical tests BJP to seek NHRC probe

<https://www.theweek.in/wire-updates/national/2024/09/03/cal49-jh-ldall-recruitment-drive.html>

PTI Updated: September 03, 2024 00:28 IST

Ranchi, Sep 2 (PTI) Jharkhand Chief Minister Hemant Soren Monday said he has issued instructions to halt the excise constable recruitment drive for three days, even as his Assam counterpart Himanta Biswa Sarma asserted the BJP will urge the NHRC to probe into the deaths of some aspirants who appeared in the physical tests.

Terming the deaths of the candidates as sad and heartbreaking, Soren said he has also asked for an immediate review of rules made by the previous government.

The deaths have snowballed into a major controversy, with the BJP claiming that 15 candidates have so far lost their lives, while according to the Jharkhand Police, deaths of 12 aspirants have been reported thus far. The state's Health Minister Banna Gupta has put the figure at four.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and was slated to continue till September 9.

Soren also said a committee of health experts has been formed to ascertain the cause of the deaths.

"I have issued instructions to halt the excise constables' recruitment drive for three days. The physical tests, too, will not be held after 9 am," Soren said in a post on X.

The panel will submit its report soon, he said.

Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", the Assam CM said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

Sarma also said the state government should immediately suspend the physical tests till September 15.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year. Sarma is BJP's Jharkhand election co-incharge.

Sarma also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

As of August 30, a total of 127,772 aspirants participated in the physical tests, with 78,023 emerging successful for 583 posts, police said.

Earlier in the day, Health Minister Gupta questioned the accuracy of the reported

figures, asserting that the numbers were incorrect.

"Where are these figures coming from? These are not authentic. A total of four persons have died," Gupta said at Ranchi's Birsa Munda Airport.

Meanwhile, DGP Anurag Gupta said he has been informed that 12 aspirants have died so far.

"The chief minister has asked me to investigate and determine the exact cause of these deaths. We have registered the cases as unnatural deaths and are conducting postmortem," he said.

"We are also examining whether the deaths were due to underlying health conditions, insufficient arrangements or the consumption of any substance," Gupta added.

He emphasised that the recruitment process is being conducted transparently, with provisions for drinking water, toilets, ORS, doctors, ambulances, nurses and medicines at all centres.

## Recruitment Drive Deaths: 'भाजपा NHRC से करेगी झारखंड में हुई मौतों की जांच की मांग', हिमंत बिस्व सरमा बोले

<https://headtopics.com/in/82101991141171052221-58355028>

02-09-2024 21:41:00

झारखंड पुलिस के मुताबिक अब तक 12 अभ्यर्थियों की मौत हुई है। जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। सरमा ने कहा, भाजपा एनएचआरसी से इन मौतों की जांच की मांग करेगी।

असम के मुख्यमंत्री ने सोमवार को कहा कि झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण के दौरान 15 अभ्यर्थियों की मौतें अत्यधिक गर्मी के कारण हुईं। उन्होंने कहा कि भारतीय जनता पार्टी राष्ट्रीय मानवाधिकार आयोग से इन मौतों की जांच की मांग करेगी। सरमा ने यह भी कहा कि राज्य सरकार को तुरंत 15 सितंबर तक शारीरिक परीक्षणों को रोक देना चाहिए। हेमंत सोरेन सरकार को मृतकों के परिवारों को 50 लाख रुपये और एक-एक...

प्रदान करनी चाहिए। यदि वे ऐसा नहीं करते हैं, तो भाजपा राज्य में सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरी प्रदान करेगी। राज्य में इस साल विधानसभा चुनाव होने वाले हैं। उन्होंने यह भी घोषणा की कि पार्टी प्रत्येक पीड़ित के परिवार को एक लाख-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण 22 अगस्त से छह जिलों में सात केंद्रों पर शुरू हुए थे। ये शारीरिक परीक्षण नौ सितंबर तक जारी...

## Recruitment Drive Deaths: 'भाजपा NHRC से करेगी झारखंड में हुई मौतों की जांच की मांग', हिमंत बिस्व सरमा बोले

<https://www.amarujala.com/india-news/bjp-to-urge-nhrc-to-probe-recruitment-drive-deaths-in-jharkhand-himanta-2024-09-02>

न्यूज डेस्क, अमर उजाला, रांची/गुवाहाटी Published by: निर्मल कांत Updated Mon, 02 Sep 2024 10:00 PM IST

**Recruitment Drive Deaths: झारखंड पुलिस के मुताबिक अब तक 12 अभ्यर्थियों की मौत हुई है। जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। सरमा ने कहा, भाजपा एनएचआरसी से इन मौतों की जांच की मांग करेगी।**

असम के मुख्यमंत्री ने सोमवार को कहा कि झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण के दौरान 15 अभ्यर्थियों की मौतें अत्यधिक गर्मी के कारण हुईं। उन्होंने कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से इन मौतों की जांच की मांग करेगी। सरमा ने यह भी कहा कि राज्य सरकार को तुरंत 15 सितंबर तक शारीरिक परीक्षणों को रोक देना चाहिए।

झारखंड पुलिस के मुताबिक अब तक 12 अभ्यर्थियों की मौत हुई है। जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। सरमा ने कहा, भाजपा एनएचआरसी से इन मौतों की जांच की मांग करेगी। हेमंत सोरेन सरकार को मृतकों के परिवारों को 50 लाख रुपये और एक-एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा नहीं करते हैं, तो भाजपा राज्य में सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरी प्रदान करेगी।

राज्य में इस साल विधानसभा चुनाव होने वाले हैं। उन्होंने यह भी घोषणा की कि पार्टी प्रत्येक पीड़ित के परिवार को एक लाख-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण 22 अगस्त से छह जिलों में सात केंद्रों पर शुरू हुए थे। ये शारीरिक परीक्षण नौ सितंबर तक जारी रहेंगे।



## Recruitment drive deaths: J'khand halts physical tests; BJP to seek NHRC probe

<https://www.newsdrum.in/national/recruitment-drive-deaths-jkhand-halts-physical-tests-bjp-to-seek-nhrc-probe-6945124>

NewsDrum Desk 03 Sep 2024 00:25 IST

Ranchi, Sep 2 (PTI) Jharkhand Chief Minister Hemant Soren Monday said he has issued instructions to halt the excise constable recruitment drive for three days, even as his Assam counterpart Himanta Biswa Sarma asserted the BJP will urge the NHRC to probe into the deaths of some aspirants who appeared in the physical tests.

Terming the deaths of the candidates as sad and heartbreaking, Soren said he has also asked for an immediate review of rules made by the previous government.

The deaths have snowballed into a major controversy, with the BJP claiming that 15 candidates have so far lost their lives, while according to the Jharkhand Police, deaths of 12 aspirants have been reported thus far. The state's Health Minister Banna Gupta has put the figure at four.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and was slated to continue till September 9.

Soren also said a committee of health experts has been formed to ascertain the cause of the deaths.

"I have issued instructions to halt the excise constables' recruitment drive for three days. The physical tests, too, will not be held after 9 am," Soren said in a post on X.

The panel will submit its report soon, he said.

Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", the Assam CM said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

Sarma also said the state government should immediately suspend the physical tests till September 15.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year. Sarma is BJP's Jharkhand election co-incharge.

Sarma also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

As of August 30, a total of 127,772 aspirants participated in the physical tests, with 78,023 emerging successful for 583 posts, police said.

Earlier in the day, Health Minister Gupta questioned the accuracy of the reported figures, asserting that the numbers were incorrect.

"Where are these figures coming from? These are not authentic. A total of four persons have died," Gupta said at Ranchi's Birsa Munda Airport.

Meanwhile, DGP Anurag Gupta said he has been informed that 12 aspirants have died so far.

"The chief minister has asked me to investigate and determine the exact cause of these deaths. We have registered the cases as unnatural deaths and are conducting postmortem," he said.

"We are also examining whether the deaths were due to underlying health conditions, insufficient arrangements or the consumption of any substance," Gupta added.

He emphasised that the recruitment process is being conducted transparently, with provisions for drinking water, toilets, ORS, doctors, ambulances, nurses and medicines at all centres. PTI CORR NAM SAN RBT

## **Two-Day Human Rights Training Programme Concluded Successfully**

<https://currentaffairs.adda247.com/two-day-human-rights-training-programme-concluded-successfully/>

The University of Manipur, in partnership with the NHRC, held a two-day human rights training, emphasizing the Preamble, Fundamental Rights, and peaceful justice. Shri Bharat Lal highlighted the NHRC's commitment to human rights, recent initiatives in Manipur.

Posted by Piyush Shukla Published On September 2nd, 2024

The University of Manipur, in collaboration with the National Human Rights Commission (NHRC), successfully hosted a two-day 'Training Programme on Human Rights in India' on 30th August 2024 at the Court Hall, Manipur University. The event saw participation from over 100 legal experts, academicians, human rights defenders, and students.

### **Valedictory Address by Shri Bharat Lal**

Shri Bharat Lal, Secretary General of the NHRC, delivered the valedictory address, emphasizing the significance of the Preamble, Fundamental Rights, and Directive Principles of State Policy. He highlighted the role of Article 32 in securing justice and underscored the government's responsibility in upholding civil, political, cultural, and socio-economic rights. Shri Lal urged that human rights must be an internal commitment rather than an externally imposed duty, stressing that violence is a violation of human rights and that fostering fraternity and peace is essential for societal progress.

### **NHRC's Recent Initiatives**

Shri Lal also pointed out the NHRC's recent camp sitting in Guwahati, where 25 cases of alleged human rights violations in Manipur were addressed. He reaffirmed NHRC's commitment to protecting and promoting human rights, calling for a collective effort to integrate respect for human rights into daily life.

### **Programme Highlights**

The programme featured eight key sessions:

Prof. Rameshchandra Borpatragohain: Overview of Human Rights principles and practices.

Dr. N. Pramod Singh: Role of Human Rights institutions in India.

Hon'ble Justice Kh. Nobin Singh: Intersection of Human Rights and the Criminal Justice System.

Shri Keisham Pradipkumar: Child rights challenges in Manipur.

Mrs. Sobita Mangsatabam: Role of NGOs in gender justice.

Mr. Meihoubam Rakesh: Constitutional safeguards on arrest and detention.

Mr. Rinku Khumukcham: Role of media in promoting and protecting human rights.

Commitment to Human Rights Education

The event marked a significant step in advancing human rights education and advocacy in the North-East. The NHRC continues to partner with central and state governments, academic institutions, NGOs, and human rights defenders to uphold and promote human rights, treating every individual with respect and dignity.

## आंध्र प्रदेश: गर्ल्स हॉस्टल के टॉयलेट में खुफिया कैमरा, NHRC ने लिया संज्ञान, अधिकारियों को भेजा नोटिस

<https://www.tv9hindi.com/india/hidden-cameras-found-in-toilets-of-a-girls-college-in-andhra-pradesh-nhrc-takes-cognizance-of-alleged-incidents-2812634.html>

गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे से करीब 300 से ज्यादा तस्वीरें और वीडियो लिए गए थे. ये घटना उस समय सामने आई जब छात्राओं के एक ग्रुप ने कैमरा देखा. इस मामले को लेकर छात्राओं ने विरोध शुरू करते पुलिस में मामला दर्ज कराया था. इस मामले में पुलिस एक छात्र से पूछताछ कर रही है.

TV9 Bharatvarsh | Updated on: Sep 02, 2024 | 6:52 PM

आंध्र प्रदेश के कृष्णा जिले में स्थित गुडलावलेरु कॉलेज ऑफ इंजीनियरिंग में लड़कियों के हॉस्टल के शौचालय में एक हिडन कैमरा मिलने से हड़कंप मच गया था. इस मामले को लेकर छात्राओं ने जमकर विरोध प्रदर्शन किया था. वहीं कर्नाटक के बेंगलुरु में एक मशहूर भोजनालय में भी हिडन कैमरा मिलने की बात सामने आई थी. इन दोनों ही मामलों का अब राष्ट्रीय मानव अधिकार आयोग (एनएचआरसी) ने स्वतः संज्ञान लिया है.

जानकारी के मुताबिक एनएचआरसी ने इन मामलों को लेकर चिंता जाहिर की है. महिलाओं की सुरक्षा और सम्मान के अधिकार पर गंभीर चिंता व्यक्त करते हुए, आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी किया है. एनएचआरसी ने इस मामले में दो सप्ताह के भीतर रिपोर्ट मांगी गई है.

### गर्ल्स हॉस्टल के शौचालय में हिडन कैमरा

दरअसल गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे से करीब 300 से ज्यादा तस्वीरें और वीडियो लिए गए थे. ये घटना उस समय सामने आई जब छात्राओं के एक ग्रुप ने कैमरा देखा. इस मामले को लेकर छात्राओं ने विरोध शुरू करते पुलिस में मामला दर्ज कराया था. वहीं खबर ये भी है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, जिसके बारे में पुलिस एक छात्र से पूछताछ कर रही है. इस मामले में पुलिस ने फाइनल ईयर के एक छात्र को हिरासत में लिया था. इसके साथ ही हाल ही में बेंगलुरु के एक मशहूर भोजनालय के शौचालय में भी एक हिडन कैमरा लगा हुआ पाया गया था.

### एनएचआरसी ने दो सप्ताह में मांगी रिपोर्ट

वहीं एनएचआरसी ने पाया है कि मीडिया रिपोर्टों की सामग्री अगर सही है, तो ये मानव अधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है. ये घटनाएं बताती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण देने में असमर्थ हैं जो कि चिंता की बात है. एनएचआरसी ने आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर दिया है. आयोग ने पुलिस द्वारा दर्ज की गई

एफआईआर की स्थिति सहित मामले में डिटेल रिपोर्ट मांगी है. इस रिपोर्ट में अधिकारियों द्वारा उठाए गए कदमों का भी जिक्र होना चाहिए ताकि ये सुनिश्चित किया जा सके कि ऐसी घटनाएं दोबारा न हो सके. रिपोर्ट पेश करने के लिए अधिकारियों को दो हफ्ते का समय दिया है.

## उत्पाद सिपाही बहाली में हो रही मौत मामले को NHRC में ले जायेंगे- हिमंता बिस्वा सरमा

<https://thefollowup.in/jharkhand/news/deaths-occurring-in-excise-constable-recruitment-to-nhrc-himanta-biswa-sarma-49179.html>

BY Zeb Akhtar Sep 02, 2024

रांची राज्य में उत्पाद सिपाही अभ्यर्थियों के मौत के मामले में असम के मुख्यमंत्री हिमंता बिस्वा सरमा ने आज कहा कि वे इस मामले को NHRC में ले जायेंगे। उन्होंने राज्य सरकार से मांग की है कि 15 दिनों के लिए परीक्षा रोक दी जाए। ताकि जलवायु परिवर्तन होने के बाद परीक्षार्थियों को राहत मिले। अभी गर्मी, उमस अधिक है। इससे दौड़ में भाग लेने वाले अत्यधिक परेशान हो रहे हैं। साथ ही उन्होंने मृतक के परिवार को 50 लाख मुआवजा और एक आश्रित को सरकारी नौकरी देने की मांग भी की है।

बिस्वा सरमा ने आगे कहा कि भाजपा मंडियां सम्मान योजना से भी बड़ी योजना लायेगी। अक्टूबर में भाजपा इस योजना से बड़ी योजना राज्यवासियों को देगी। उन्होंने कहा कि भाजपा शत-प्रतिशत मंडियां योजना के साथ है। भाजपा खटा-खट पर विश्वास नहीं करती। हजरत मुहम्मद की तरह पहले मैंने अपने राज्य में 26000 अनुबंधित शिक्षक को स्थायी कर के यहां आया हूं।

## एनएचआरसी ने शौचालय में कथित कैमरे पर मुख्य सचिव से मांगी रिपोर्ट

<https://www.deshbandhu.co.in/news/1-nhrc-seeks-report-from-chief-secretary-on-alleged-camera-in-toilet-489423-politics>

राष्ट्रीय मानवाधिकार आयोग का कहना है उसने महिला शौचालय में कथित तौर पर छुपे हुए कैमरे लगाए जाने की घटना का संज्ञान लिया है

Reported by: एजेंसी 2024-09-03 07:03:49

**नई दिल्ली।** राष्ट्रीय मानवाधिकार आयोग का कहना है उसने महिला शौचालय में कथित तौर पर छुपे हुए कैमरे लगाए जाने की घटना का संज्ञान लिया है। आयोग के मुताबिक यह आंध्र प्रदेश के एक इंजीनियरिंग कॉलेज की घटना है, जहां गर्ल्स हॉस्टल के टॉयलेट में कथित तौर पर कैमरे लगाए जाने की बात सामने आई है।

इसके अलावा बंगलुरु के एक कैफे में भी, ऐसा मामला सामने आया है। इसके बाद अब आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है।

राष्ट्रीय मानवाधिकार आयोग ने इस संदर्भ में सोमवार शाम बताया कि मीडिया रिपोर्टों पर स्वतः संज्ञान लिया गया है। आयोग के मुताबिक जानकारी यह मिली कि आंध्र प्रदेश के कृष्णा जिले में एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे की मदद से 300 से अधिक तस्वीरें और वीडियो लिए गए थे। यह घटना तब सामने आई, जब छात्राओं के एक समूह ने कैमरा देखा और इसका विरोध करते हुए चेतावनी दी।

राष्ट्रीय मानवाधिकार आयोग के मुताबिक यह बताया जा रहा है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, इसके संबंध में पुलिस एक छात्र से पूछताछ कर रही है। आयोग का कहना है कि इस महीने की शुरुआत में, कथित तौर पर बंगलुरु के एक प्रसिद्ध कैफे के शौचालय में भी एक छिपा हुआ कैमरा पाया गया था।

आयोग ने पाया है कि यदि मीडिया रिपोर्टों की सामग्री सही है, तो ये मानवाधिकारों का गंभीर उल्लंघन है। ये घटनाएं दर्शाती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण प्रदान करने में सक्षम नहीं हैं, जो अपने आप में चिंता का विषय है। आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है। अपने



## **Himanta Biswa Sarma condemns death during physical test in Jharkhand excise constable drive**

<https://www.indiatodayne.in/assam/video/himanta-biswa-sarma-condemns-death-during-physical-test-in-jharkhand-excise-constable-drive-1084630-2024-09-02>

Updated Sep 02, 2024, 8:56 PM IST

Assam Chief Minister Himanta Biswa Sarma has expressed deep concern over the tragic loss of several candidates' lives during the physical tests. Addressing the issue, CM Sarma stated, "It is unprecedented in our country that so many lives have been lost during a recruitment drive. This is a matter of grave concern, and the BJP strongly condemns this incident."

The Chief Minister placed the onus of responsibility squarely on the state government, holding them accountable for the deaths. "The state government is responsible for these deaths, and it is imperative that we seek justice for the families affected by this tragedy," he asserted.

In response to the fatalities, CM Sarma announced plans to file an application with the National Human Rights Commission (NHRC), demanding a thorough inquiry into the circumstances surrounding the deaths. He also called for the provision of substantial compensation, recommending that at least Rs 50 lakh be allocated to the families of those who lost their lives during the recruitment process.

that brought stranded labourers home, even by flight. The state is taking all possible steps even in this case. As far as giving compensation is concerned, that is a decision of the state government," said Pandey.

Sarma also said the BJP would file a complaint with the National Human Rights Commission (NHRC) seeking a probe into the incident if the state does not provide the requisite compensation.

“We have never seen such a tragedy in respect to the recruitment of constables, be it in the Army, paramilitary, or state police. The biggest reason is that it is being conducted in August and September. The vacancy came in June 2023, and the admit card was to be issued in August 2023. They had the months from September to December last year, which is conducive weather-wise to conduct such a physical test. But they are doing it one year later in August and September, when the heat is maximum. I urge the government to postpone this until at least September 15, by which time the temperature is likely to dip,” said Sarma.

The ongoing physical test for recruitment of 583 constables in the excise department has led to the death of at least 12 aspirants in the past four days across five districts, allegedly after they took ill and fell unconscious during their efforts to complete the mandatory 10-km run in one hour. The Jharkhand Police have confirmed the deaths of at least 12 aspirants.

Meanwhile, Sarma claimed 15 have lost their lives and said a party delegation would visit all 15 families and provide monetary compensation of ₹1 lakh each.

Sarma further said that the state government should make arrangements for at least one glass of milk and one apple for each aspirant before they are subjected to the physical test.

“The physical test should be done only after conducting the medical test of each aspirant,” said Sarma.

The ruling Jharkhand Mukti Morcha (JMM) leaders have claimed that the Covid-19 vaccine or the use of steroids by aspirants for enhanced performance could not be ruled out at this stage.

Sarma hit out at the ruling party for such claims. “There should be limits to telling lies. Did people in Jharkhand get a different set of Covid-19 vaccines? Thousands of recruitments have been done in the Army, paramilitary, and states since the Covid-19 pandemic. 22,000 constables have been recruited in Assam since then. Did we see any such instance anywhere else?” said Sarma.

Reacting to the charge and demands, Jharkhand Mukti Morcha (JMM) spokesperson Manoj Pandey said the BJP was unnecessarily politicising the issue.

“Shouldn't they wait for the autopsy report? This is a very sensitive government. We have seen what the Centre did when they imposed lockdown. It was our government

## **Jharkhand govt puts on hold physical test for excise recruitment for 3 days after aspirants' deaths**

<https://www.hindustantimes.com/cities/ranchi-news/jharkhand-govt-puts-on-hold-physical-test-for-excise-recruitment-for-3-days-after-aspirants-deaths-101725294753588.html>

ByHT Correspondent, Ranchi

Sep 02, 2024 10:02 PM IST

Taking to social media, chief minister Hemant Soren, who is away from the state until September 3, said his government has also directed the state health department to form a committee to analyse the deaths and submit a recommendatory report on the issue.

The Jharkhand government on Monday put on hold the ongoing physical test for the recruitment of 583 constables in the excise department in the wake of the deaths of at least a dozen aspirants.

Taking to social media, chief minister Hemant Soren, who is away from the state until September 3, said his government has also directed the state health department to form a committee to analyse the deaths and submit a recommendatory report on the issue.

“I have directed the authorities to review the recruitment regulations formed by the previous government. I have also directed the concerned parties to provide immediate assistance and support to the victims’ families,” Soren said.

“As a precautionary measure, I have also directed that the physical test be stopped for the next three days. In no case will the running test be conducted after 9 a.m. Additionally, medical facilities and arrangements for food will be made at recruitment centres to ensure that no one participates in the physical test on an empty stomach,” he added.

The decision came an hour after the Bharatiya Janata Party (BJP) urged the Hemant Soren government to postpone the ongoing physical test for recruitment of excise constables by at least 15 days.

The party also demanded that the state government provide monetary compensation and a government job to the dependents of the victims.

Addressing a press conference at the party’s state headquarters, Assam chief minister Himanta Biswa Sarma, who is also the party’s co-incharge for the upcoming assembly elections, announced a monetary compensation of ₹1 lakh each to the families of all the victims.

Sarma vowed that a BJP government would introduce even more significant development plans than those currently in place.

Jharkhand BJP President Babulal Marandi and Leader of Opposition Amar Kumar Bauri were also present at the press conference.

## **BJP's Election Committee Meeting Focuses on Soren Government's Failures**

<https://townpost.in/2024/09/02/bjps-election-committee-meeting-focuses-on-soren-governments-failures/>

September 2, 2024

ByTown Post

Assam CM Sarma criticizes Jharkhand government over youth deaths in recruitment process.

Jharkhand BJP's election committee met at the party office, with Assam CM Himanta Biswa Sarma in attendance.

RANCHI – Assam CM Himanta Biswa Sarma attended the BJP's election committee meeting in Jharkhand, where he heavily criticized the Hemant Soren government.

Sarma highlighted the deaths of 12 youths during the excise constable recruitment process, questioning the government's responsibility.

He condemned the decision to conduct physical tests in August's oppressive heat, calling it a sign of government negligence.

Sarma urged the state government to halt the recruitment process until September 15, emphasizing the need for medical tests before physical exams.

He also demanded ₹50 lakh compensation and government jobs for the families of the deceased.

Sarma announced that the BJP will apply to the National Human Rights Commission to investigate the deaths.

He assured that BJP leaders and workers would meet with the victims' families and offer financial assistance of ₹1 lakh each.

Sarma promised justice for the families when BJP comes to power, stating, "Our government will ensure no family is left without support."

He also criticized the Soren government for its handling of border infiltration, particularly by Bangladeshis, which he described as a pressing issue for the state.

NHRC took cognisance of the case in Jan and issued notices to Odisha chief secretary, Koraput district collector and other officials on this matter. The Odisha govt submitted a report mentioning that it has started work on the project.

"After the intervention of this commission, almost all the grievances of the complainant have been addressed by the concerned authorities, and with the construction of the bridge over the river Kolab, the mobility of villagers will increase. Therefore, no further intervention of this commission is required, and the case is closed," read NHRC's Aug 21 order.

## **Odhisha govt starts work on bridge over Kolab, nearly 1 lakh to benefit**

<https://timesofindia.indiatimes.com/city/bhubaneswar/odhisha-govt-starts-work-on-bridge-over-kolab-nearly-1-lakh-to-benefit/articleshow/112982932.cms>

TNN | Sep 2, 2024, 10.59 AM IST

BHUBANESWAR: Nearly 1 lakh people living in 138 villages in Koraput district are going to benefit from a bridge over the Kolab reservoir after the state govt informed the National Human Rights Commission (NHRC) that a tender has been floated for the construction of the bridge.

The revelation came to light after NHRC sought an action-taken report from the Odisha govt while hearing a petition filed by rights activist and lawyer Radhakanta Tripathy. The govt also informed the NHRC that the bridge would cost around Rs 66.5 crore. Once the bridge gets constructed, the distance and time it takes to travel from Suku to Koraput town will reduce drastically.

At present, they have to travel more than 70km, which takes more than 2 hours, to cover the distance. The bridge will cut down travel time to around 15 minutes and the distance will fall to 15km.

On Jan 22, Tripathy had filed a petition urging NHRC to direct the state to provide basic amenities to villages in Nandapur, Lamtaput, and Koraput blocks in Koraput district. The most important requests were for a bridge over the Kolab reservoir, provision of health facilities and the development of roads in these areas.

### **'Single bridge will benefit 138 villages'**

After the Kolab reservoir was constructed in the 1980s, it cut off many villages from the district headquarters town. Around 38 villages under Lankaput and Badasuku panchayats were directly affected, whereas around 100 other villages were indirectly impacted owing to a lack of bridge over the reservoir. "A single bridge can help around 138 villages in the district, directly or indirectly," petitioner Tripathy said.

In the absence of a bridge, villagers have to use a two-foot-wide pathway on the side of a railway bridge over the reservoir to go to Koraput. "Sometimes they meet with accidents. Villagers of Suku have been asking for a bridge to connect their place with Koraput," he said.



## Assam CM Demands Probe into Fatalities During Jharkhand Constable Tests

<https://www.devdiscourse.com/article/politics/3072034-assam-cm-demands-probe-into-fatalities-during-jharkhand-constable-tests>

<https://www.aninews.in/news/national/politics/assam-cm-sarma-condemns-deaths-during-police-recruitment-drive-in-jharkhand-demands-inquiry20240902234928/>

Assam Chief Minister Himanta Biswa Sarma has urged the National Human Rights Commission to investigate the deaths of candidates during physical tests for excise constable positions in Jharkhand. Denouncing the excessive heat, Sarma emphasized compensation and job security for the victims' families. The BJP has also promised monetary assistance.

Devdiscourse News Desk | Ranchi | Updated: 02-09-2024 19:50 IST | Created: 02-09-2024 19:50 IST

Assam Chief Minister Himanta Biswa Sarma on Monday called on the National Human Rights Commission to launch an inquiry into the deaths of candidates during physical tests for excise constable posts in Jharkhand, attributing the fatalities to 'excessive heat'.

Sarma further insisted that the state government should immediately suspend the physical tests until September 15.

According to Jharkhand Police, 12 candidates have died, while state Health Minister Banna Gupta cites four deaths.

'The BJP will press the NHRC to investigate these deaths. The Hemant Soren government should compensate the families of the deceased with Rs 50 lakh and offer a job to their next of kin. Failing that, the BJP will ensure jobs for the families once in power,' Sarma asserted.

The assembly elections in Jharkhand are slated for this year.

The BJP has also announced a compensation of Rs 1 lakh to each victim's family.

The physical tests began on August 22 and are scheduled until September 9 across seven centers in six districts.

By August 30, 127,772 aspirants underwent physical tests, with 78,023 clearing the exams, police reported.

## **NHRC issues notices over hidden cameras in girls washrooms in AP, Karnataka**

<https://www.uniindia.com/nhrc-issues-notices-over-hidden-cameras-in-girls-washrooms-in-ap-karnataka/india/news/3274985.html>

New Delhi, Sept 2 (UNI) Taking suo motu cognisance of media reports alleging the discovery of hidden cameras in girls' washrooms in Andhra Pradesh and in a popular eatery in Karnataka, the National Human Rights Commission (NHRC) on Monday issued notices to the Chief Secretaries and Directors General of Police of the two states. The commission asked the authorities to submit a detailed report in the matter, including the status of the FIR registered by the police, within two weeks. "The report should also mention the steps taken or proposed by the authorities to ensure that such incidents do not recur," the NHRC said.

"According to media reports, over 300 photos and videos were allegedly taken from the washroom of the girls' hostel of an Engineering College in Krishna district of Andhra Pradesh, with the help of a hidden camera," the statement said.

"The incident unfolded when a group of students discovered the camera and raised an alarm, triggering a protest. Reportedly, some students in the boys hostel bought these videos for which a student is being questioned by the police," it added. Earlier this month, a hidden camera was reportedly discovered in the washroom of a popular eatery in Bengaluru, the NHRC said.

The Commission has observed that the contents of the media reports, if true, raise a serious issue of human rights violations. Such incidents indicate that the authorities concerned have not been able to provide a safe and secure environment to the women, which is a matter of concern, the NHRC said.

## Human Rights Body Notice To Andhra Government Over "Hidden Camera" In Girls' Hostel

<https://www.ndtv.com/india-news/human-rights-body-notice-to-andhra-government-over-hidden-camera-in-girls-college-6475543>

The response from the authorities is expected within two weeks, the National Human Rights Commission (NHRC) said.

India NewsPress Trust of India Updated: September 02, 2024 10:30 pm IST

New Delhi:

The NHRC has issued notice to the Andhra Pradesh government and the state's police chief over reports alleging that a hidden camera was found in a washroom of a girls' hostel of an engineering college in Krishna district.

The response from the authorities is expected within two weeks, the National Human Rights Commission (NHRC) said.

In a statement on Monday, the rights panel said it has sent notice to the Karnataka government and the state's police chief over reports that recently a hidden camera was allegedly "discovered in the washroom of a popular eatery in Bengaluru".

The rights panel said it has taken suo motu cognisance of media reports that "over 300 photos and videos were allegedly taken from the washroom of a girls' hostel of an engineering college in Krishna district of Andhra Pradesh, with the help of a hidden camera".

The incident unfolded when a group of students discovered the camera and raised an alarm triggering protest. Reportedly, some students in the boys hostel "bought these videos for which a student is being questioned by the police," it added.

The Commission has observed that the content of the media reports, if true, raises a serious issue of human rights violation. Such incidents indicate that the authorities concerned have not been able to provide a safe and secure environment to the women, which is a matter of concern, the rights panel said.

The Commission has issued notices to the chief secretaries and DGPs of Andhra Pradesh and Karnataka, seeking detailed reports, including the status of the FIR registered by the police, the statement said.

The report should also mention the steps taken or proposed by the authorities to ensure that such incidents do not recur, it said.

## Controversy Erupts Over Excise Constable Recruitment Deaths in Jharkhand

<https://www.devdiscourse.com/article/politics/3072412-controversy-erupts-over-excise-constable-recruitment-deaths-in-jharkhand>

<https://www.latestly.com/agency-news/india-news-assam-cm-sarma-condemns-deaths-during-police-recruitment-drive-in-jharkhand-demands-inquiry-6235830.html>

Jharkhand Chief Minister Hemant Soren has temporarily halted the excise constable recruitment drive, following the deaths of several candidates during physical tests. Assam CM Himanta Biswa Sarma called for an NHRC probe and urged compensation for the victims' families. Discrepancies in the number of reported deaths have sparked a political controversy.

Devdiscourse News Desk | Ranchi | Updated: 03-09-2024 00:26 IST | Created: 03-09-2024 00:26 IST

Jharkhand Chief Minister Hemant Soren has announced a temporary halt to the state's excise constable recruitment drive, following the tragic deaths of several candidates during the physical fitness tests. The recruitment drive will be paused for three days as a committee of health experts is formed to investigate the cause of the fatalities.

In response to the deaths, Assam Chief Minister Himanta Biswa Sarma stated that the BJP would urge the National Human Rights Commission (NHRC) to investigate the incident. He called for immediate suspension of the physical tests and demanded compensation for the victims' families.

The discrepancies in the reported death toll have further fueled political tensions, with BJP claiming 15 deaths, while Jharkhand authorities report varying figures between four and 12. Soren has pledged a thorough investigation to uncover the truth and ensure justice for the affected families.

figures, asserting that the numbers were incorrect.

"Where are these figures coming from? These are not authentic. A total of four persons have died," Gupta said at Ranchi's Birsa Munda Airport.

Meanwhile, DGP Anurag Gupta said he has been informed that 12 aspirants have died so far.

"The chief minister has asked me to investigate and determine the exact cause of these deaths. We have registered the cases as unnatural deaths and are conducting postmortem," he said.

"We are also examining whether the deaths were due to underlying health conditions, insufficient arrangements or the consumption of any substance," Gupta added.

He emphasised that the recruitment process is being conducted transparently, with provisions for drinking water, toilets, ORS, doctors, ambulances, nurses and medicines at all centres.

## Recruitment drive deaths J'khand halts physical tests BJP to seek NHRC probe

<https://www.theweek.in/wire-updates/national/2024/09/03/cal49-jh-ldall-recruitment-drive.html>

PTI Updated: September 03, 2024 00:28 IST

Ranchi, Sep 2 (PTI) Jharkhand Chief Minister Hemant Soren Monday said he has issued instructions to halt the excise constable recruitment drive for three days, even as his Assam counterpart Himanta Biswa Sarma asserted the BJP will urge the NHRC to probe into the deaths of some aspirants who appeared in the physical tests.

Terming the deaths of the candidates as sad and heartbreaking, Soren said he has also asked for an immediate review of rules made by the previous government.

The deaths have snowballed into a major controversy, with the BJP claiming that 15 candidates have so far lost their lives, while according to the Jharkhand Police, deaths of 12 aspirants have been reported thus far. The state's Health Minister Banna Gupta has put the figure at four.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and was slated to continue till September 9.

Soren also said a committee of health experts has been formed to ascertain the cause of the deaths.

"I have issued instructions to halt the excise constables' recruitment drive for three days. The physical tests, too, will not be held after 9 am," Soren said in a post on X.

The panel will submit its report soon, he said.

Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", the Assam CM said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths.

Sarma also said the state government should immediately suspend the physical tests till September 15.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year. Sarma is BJP's Jharkhand election co-incharge.

Sarma also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

As of August 30, a total of 127,772 aspirants participated in the physical tests, with 78,023 emerging successful for 583 posts, police said.

Earlier in the day, Health Minister Gupta questioned the accuracy of the reported

## Discussion held on rights of fishermen

<https://timesofindia.indiatimes.com/city/visakhapatnam/discussion-on-rights-of-fishermen/articleshow/113006465.cms>

TNN | Sep 3, 2024, 04.48 AM IST

Visakhapatnam: Damodaram Sanjivayya National Law University (DSNLU), in collaboration with the National Human Rights Commission (NHRC), organised an open house discussion on the 'rights of fishermen'. Prof Surya Prakasa Rao, V-C of DSNLU, said identifying, protecting, and enforcing rights are fundamental responsibilities of any law university. Vijaya Bharathi Sayani, the acting chairperson of NHRC and chief guest, demanded measures for protection of fishermen. TNN

We also published the following articles recently

Sri Lankan navy detains eight TN fishermenThe Sri Lankan navy detained eight Tamil Nadu fishermen and their trawler for poaching in the island's waters. This trawler was among 450 vessels from Rameswaram. The detained fishermen and vessel were handed over for legal proceedings. Meanwhile, another fishing boat capsized in Indian waters, with two fishermen missing.112835800

Fishermen reel in more trash than fish at Agonda beachIn Canacona, large amounts of debris and plastic waste have been reported on Agonda beach over the past four days. Fishermen say they are catching more waste than fish, prompting them to pause certain traditional activities. They emphasize the need for greater awareness to prevent further contamination, impacting one of Goa's traditionally cleaner beaches.113003012

Coast Guard saves 13 fishermen stranded near DwarkaDuring heavy rains in Gujarat, the Indian Coast Guard rescued 13 stranded fishermen from the boat 'Padmawati' near Devbhumi Dwarka's coast. Responding to an Aug 27 distress call, the ICG deployed an ALH helicopter and ship 'Abheek.' Despite adverse weather, all crew were safely returned to Okha on Aug 28.112870979

Hon'ble Justice Kh. Nobin Singh: Intersection of Human Rights and the Criminal Justice System.

Shri Keisham Pradipkumar: Child rights challenges in Manipur.

Mrs. Sobita Mangsatabam: Role of NGOs in gender justice.

Mr. Meihoubam Rakesh: Constitutional safeguards on arrest and detention.

Mr. Rinku Khumukcham: Role of media in promoting and protecting human rights.

Commitment to Human Rights Education

The event marked a significant step in advancing human rights education and advocacy in the North-East. The NHRC continues to partner with central and state governments, academic institutions, NGOs, and human rights defenders to uphold and promote human rights, treating every individual with respect and dignity.



## Two-Day Human Rights Training Programme Concluded Successfully

<https://currentaffairs.adda247.com/two-day-human-rights-training-programme-concluded-successfully/>

The University of Manipur, in partnership with the NHRC, held a two-day human rights training, emphasizing the Preamble, Fundamental Rights, and peaceful justice. Shri Bharat Lal highlighted the NHRC's commitment to human rights, recent initiatives in Manipur.

Posted by Piyush Shukla Published On September 2nd, 2024

The University of Manipur, in collaboration with the National Human Rights Commission (NHRC), successfully hosted a two-day 'Training Programme on Human Rights in India' on 30th August 2024 at the Court Hall, Manipur University. The event saw participation from over 100 legal experts, academicians, human rights defenders, and students.

### Valedictory Address by Shri Bharat Lal

Shri Bharat Lal, Secretary General of the NHRC, delivered the valedictory address, emphasizing the significance of the Preamble, Fundamental Rights, and Directive Principles of State Policy. He highlighted the role of Article 32 in securing justice and underscored the government's responsibility in upholding civil, political, cultural, and socio-economic rights. Shri Lal urged that human rights must be an internal commitment rather than an externally imposed duty, stressing that violence is a violation of human rights and that fostering fraternity and peace is essential for societal progress.

### NHRC's Recent Initiatives

Shri Lal also pointed out the NHRC's recent camp sitting in Guwahati, where 25 cases of alleged human rights violations in Manipur were addressed. He reaffirmed NHRC's commitment to protecting and promoting human rights, calling for a collective effort to integrate respect for human rights into daily life.

### Programme Highlights

The programme featured eight key sessions:

Prof. Rameshchandra Borpatragohain: Overview of Human Rights principles and practices.

Dr. N. Pramod Singh: Role of Human Rights institutions in India.

**BJP to urge NHRC to probe deaths of candidates during physical tests for excise constable post in J'khand: Assam CM Himanta Biswa Sarma.**

<https://www.devdiscourse.com/article/Newsalert/3071970-bjp-to-urge-nhrc-to-probe-deaths-of-candidates-during-physical-tests-for-excise-constable-post-in-jkhand-assam-cm-himanta>

PTI | Ranchi | Updated: 02-09-2024 19:19 IST | Created: 02-09-2024 19:19 IST

BJP to urge NHRC to probe deaths of candidates during physical tests for excise constable post in J'khand: Assam CM Himanta Biswa Sarma.

## **BJP to urge NHRC to probe recruitment drive deaths in Jharkhand: Himanta**

<https://timesofindia.indiatimes.com/india/bjp-to-urge-nhrc-to-probe-recruitment-drive-deaths-in-jharkhand-himanta/articleshow/112999550.cms>

PTI | Sep 2, 2024, 08.34 PM IST

RANCHI: Claiming that 15 candidates lost lives during physical tests for excise constable post in Jharkhand due to "excessive heat", Assam Chief Minister Himanta Biswa Sarma on Monday said the BJP would urge the National Human Rights Commission (NHRC) to probe into the deaths. Sarma also said the state government should immediately suspend the physical tests till September 15. According to the Jharkhand Police, deaths of 12 aspirants have been reported so far, while the state's Health Minister Banna Gupta has put the figure at four.

"The BJP will urge the NHRC to probe into the deaths of the candidates. The Hemant Soren government should provide Rs 50 lakh and a job to each of the kin of the aspirants who lost their lives. If they fail to do so, the BJP will provide jobs to their family members after coming to power (in the state)," Sarma said.

Assembly elections in Jharkhand are due this year.

He also announced that the saffron party will provide Rs 1 lakh each to the family members of the victims.

The physical tests for Jharkhand excise constable recruitment began on August 22 at seven centres in six districts, and will continue till September 9.

As of August 30, a total of 127,772 aspirants had appeared for the physical tests, with 78,023 emerging successful, police said.

## **NHRC Issues Notice Over Hidden Camera Scandal in Andhra Pradesh and Karnataka**

<https://www.devdiscourse.com/article/law-order/3072201-nhrc-issues-notice-over-hidden-camera-scandal-in-andhra-pradesh-and-karnataka>

<https://www.latestly.com/agency-news/india-news-nhrc-notice-to-andhra-govt-over-hidden-camera-found-in-washroom-of-girls-college-hostel-6235459.html>

The NHRC has issued notices to the Andhra Pradesh and Karnataka governments and their police chiefs after reports surfaced about hidden cameras being found in a girls' hostel washroom in Andhra Pradesh and a popular eatery in Bengaluru. The NHRC demands action and reports within two weeks.

Devdiscourse News Desk | New Delhi | Updated: 02-09-2024 21:28 IST | Created: 02-09-2024 21:28 IST

The National Human Rights Commission (NHRC) has issued notices to the governments of Andhra Pradesh and Karnataka and their police chiefs in response to disturbing reports of hidden cameras found in a washroom of a girls' hostel in Andhra Pradesh's Krishna district and a renowned eatery in Bengaluru.

According to the NHRC, over 300 photos and videos were allegedly captured via a hidden camera in the girls' hostel washroom. The issue came to light when students found the camera, sparking protests and leading to police questioning.

The NHRC has demanded detailed reports on these incidents and the status of FIRs, emphasizing the need for authorities to ensure a safe and secure environment for women and to take steps to prevent such incidents in the future.

## भाजपा एनएचआरसी से झारखंड में भर्ती अभियान के दौरान मौतों की जांच का अनुरोध करेगी: हिमंत

<https://hindi.theprint.in/india/bjp-will-request-nhrc-to-probe-deaths-during-recruitment-drive-in-jharkhand-himanta/725710/?amp>

भाषा 2 September, 2024

रांची, दो सितंबर (भाषा) असम के मुख्यमंत्री हिमंत विश्व शर्मा ने सोमवार को कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी।

शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई।

शर्मा ने कहा कि राज्य सरकार को शारीरिक दक्षता परीक्षा तुरंत 15 सितंबर तक स्थगित कर देनी चाहिए।

झारखंड पुलिस के मुताबिक, अब तक 12 अभ्यर्थियों की मौत की खबर है, जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है।

शर्मा ने कहा, "भाजपा एनएचआरसी से अभ्यर्थियों की मौत की जांच करने का आग्रह करेगी। हेमंत सोरेन सरकार को जान गंवाने वाले प्रत्येक अभ्यर्थी के परिजन को 50 लाख रुपये और एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा करने में विफल रहते हैं, तो भाजपा (राज्य में) सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरियां प्रदान करेगी।"

झारखंड में इसी साल विधानसभा चुनाव होने हैं। उन्होंने यह भी घोषणा की कि भाजपा पीड़ितों के परिवार के सदस्यों को एक-एक लाख रुपये देगी।

झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक दक्षता परीक्षा 22 अगस्त को छह जिलों के सात केंद्रों पर शुरू हुई जो नौ सितंबर तक चलेगी।

भाषा संतोष रंजन

रंजन

## Recruitment Drive Deaths: 'भाजपा NHRC से करेगी झारखंड में हुई मौतों की जांच की मांग', हिमंत बिस्व सरमा बोले

<https://headtopics.com/in/82101991141171052221-58355028>

02-09-2024 21:41:00

झारखंड पुलिस के मुताबिक अब तक 12 अभ्यर्थियों की मौत हुई है। जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। सरमा ने कहा, भाजपा एनएचआरसी से इन मौतों की जांच की मांग करेगी।

असम के मुख्यमंत्री ने सोमवार को कहा कि झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण के दौरान 15 अभ्यर्थियों की मौतें अत्यधिक गर्मी के कारण हुईं। उन्होंने कहा कि भारतीय जनता पार्टी राष्ट्रीय मानवाधिकार आयोग से इन मौतों की जांच की मांग करेगी। सरमा ने यह भी कहा कि राज्य सरकार को तुरंत 15 सितंबर तक शारीरिक परीक्षणों को रोक देना चाहिए। हेमंत सोरेन सरकार को मृतकों के परिवारों को 50 लाख रुपये और एक-एक...

प्रदान करनी चाहिए। यदि वे ऐसा नहीं करते हैं, तो भाजपा राज्य में सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरी प्रदान करेगी। राज्य में इस साल विधानसभा चुनाव होने वाले हैं। उन्होंने यह भी घोषणा की कि पार्टी प्रत्येक पीड़ित के परिवार को एक लाख-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक परीक्षण 22 अगस्त से छह जिलों में सात केंद्रों पर शुरू हुए थे। ये शारीरिक परीक्षण नौ सितंबर तक जारी...

एफआईआर की स्थिति सहित मामले में डिटेल रिपोर्ट मांगी है. इस रिपोर्ट में अधिकारियों द्वारा उठाए गए कदमों का भी जिक्र होना चाहिए ताकि ये सुनिश्चित किया जा सके कि ऐसी घटनाएं दोबारा न हो सके. रिपोर्ट पेश करने के लिए अधिकारियों को दो हफ्ते का समय दिया है.

## आंध्र प्रदेश: गर्ल्स हॉस्टल के टॉयलेट में खुफिया कैमरा, NHRC ने लिया संज्ञान, अधिकारियों को भेजा नोटिस

<https://www.tv9hindi.com/india/hidden-cameras-found-in-toilets-of-a-girls-college-in-andhra-pradesh-nhrc-takes-cognizance-of-alleged-incidents-2812634.html>

गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे से करीब 300 से ज्यादा तस्वीरें और वीडियो लिए गए थे. ये घटना उस समय सामने आई जब छात्राओं के एक ग्रुप ने कैमरा देखा. इस मामले को लेकर छात्राओं ने विरोध शुरू करते पुलिस में मामला दर्ज कराया था. इस मामले में पुलिस एक छात्र से पूछताछ कर रही है.

TV9 Bharatvarsh | Updated on: Sep 02, 2024 | 6:52 PM

आंध्र प्रदेश के कृष्णा जिले में स्थित गुडलावलेरु कॉलेज ऑफ इंजीनियरिंग में लड़कियों के हॉस्टल के शौचालय में एक हिडन कैमरा मिलने से हड़कंप मच गया था. इस मामले को लेकर छात्राओं ने जमकर विरोध प्रदर्शन किया था. वहीं कर्नाटक के बेंगलुरु में एक मशहूर भोजनालय में भी हिडन कैमरा मिलने की बात सामने आई थी. इन दोनों ही मामलों का अब राष्ट्रीय मानव अधिकार आयोग (एनएचआरसी) ने स्वतः संज्ञान लिया है.

जानकारी के मुताबिक एनएचआरसी ने इन मामलों को लेकर चिंता जाहिर की है. महिलाओं की सुरक्षा और सम्मान के अधिकार पर गंभीर चिंता व्यक्त करते हुए, आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी किया है. एनएचआरसी ने इस मामले में दो सप्ताह के भीतर रिपोर्ट मांगी गई है.

### गर्ल्स हॉस्टल के शौचालय में हिडन कैमरा

दरअसल गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे से करीब 300 से ज्यादा तस्वीरें और वीडियो लिए गए थे. ये घटना उस समय सामने आई जब छात्राओं के एक ग्रुप ने कैमरा देखा. इस मामले को लेकर छात्राओं ने विरोध शुरू करते पुलिस में मामला दर्ज कराया था. वहीं खबर ये भी है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, जिसके बारे में पुलिस एक छात्र से पूछताछ कर रही है. इस मामले में पुलिस ने फाइनल ईयर के एक छात्र को हिरासत में लिया था. इसके साथ ही हाल ही में बेंगलुरु के एक मशहूर भोजनालय के शौचालय में भी एक हिडन कैमरा लगा हुआ पाया गया था.

### एनएचआरसी ने दो सप्ताह में मांगी रिपोर्ट

वहीं एनएचआरसी ने पाया है कि मीडिया रिपोर्टों की सामग्री अगर सही है, तो ये मानव अधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है. ये घटनाएं बताती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण देने में असमर्थ हैं जो कि चिंता की बात है. एनएचआरसी ने आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर दिया है. आयोग ने पुलिस द्वारा दर्ज की गई



## NHRC ने आंध्र प्रदेश के कृष्णा जिले में एक गर्ल्स कॉलेज तथा कर्नाटक के बेंगलुरु में एक प्रसिद्ध भोजनालय के शौचालयों में छिपे हुए कैमरे पाए जाने की कथित घटनाओं पर स्वतः संज्ञान लिया

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-alleged-incidents-of-hidden-cameras-found-in-toilets-of-a-girls-college-in-krishna-district-of-andhra-pradesh-and-a-famous-restaurant-in-bengaluru-karnataka/>

Editor Posted on 2 सितम्बर 2024

राष्ट्रीय मानव अधिकार आयोग (NHRC) ने मीडिया रिपोर्टों पर स्वतः संज्ञान लिया है कि आंध्र प्रदेश के कृष्णा जिले में एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे की मदद से 300 से अधिक तस्वीरें और वीडियो लिए गए थे। यह घटना तब सामने आई जब छात्राओं के एक समूह ने कैमरा देखा और विरोध शुरू करते हुए चेतावनी दी। बताया जा रहा है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, जिसके संबंध में पुलिस एक छात्र से पूछताछ कर रही है। इस महीने की शुरुआत में, कथित तौर पर बेंगलुरु के एक प्रसिद्ध भोजनालय के शौचालय में एक छिपा हुआ कैमरा पाया गया था।

आयोग ने पाया है कि मीडिया रिपोर्टों की सामग्री, यदि सही है, तो ये मानव अधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है। ये घटनाएं दर्शाती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण प्रदान करने में सक्षम नहीं हैं, जो चिंता का विषय है।

आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर पुलिस द्वारा दर्ज की गई एफआईआर की स्थिति सहित मामले में विस्तृत रिपोर्ट मांगी है। रिपोर्ट में अधिकारियों द्वारा उठाए गए/प्रस्तावित कदमों का भी उल्लेख होना चाहिए ताकि यह सुनिश्चित किया जा सके कि ऐसी घटनाओं की पुनरावृत्ति न हो। अधिकारियों से दो सप्ताह के भीतर जवाब अपेक्षित है।

## NHRC: आंध्र प्रदेश-कर्नाटक के मुख्य सचिवों-पुलिस महानिदेशकों को नोटिस जारी, छिपे हुए कैमरे लगाने का मामला

<https://www.amarujala.com/india-news/nhrc-notice-to-andhra-pradesh-and-karnataka-govt-over-hidden-camera-found-in-washroom-2024-09-02>

<https://jantaserishta.com/local/andhra-pradesh/nhrc-takes-suo-motu-cognizance-of-hidden-camera-incident-in-andhra-pradesh-3502319>

न्यूज डेस्क, अमर उजाला, नई दिल्ली Published by: निर्मल कांत Updated Mon, 02 Sep 2024 10:41 PM IST

NHRC: एनएचआरसी ने मीडिया में आई उन खबरों के आधार पर संज्ञान लिया है, जिनमें कहा गया है कि आंध्र प्रदेश के कृष्णा जिले के एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपे हुए कैमरे की मदद से 300 से ज्यादा फोटो और वीडियो लिए गए।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने आंध्र प्रदेश सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। यह नोटिस एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपाकर कैमरे लगाने की रिपोर्ट मिलने के बाद जारी किया गया है। आयोग ने कहा कि अधिकारियों से दो हफ्ते के भीतर जवाब की उम्मीद है।

आयोग ने आज एक बयान में कहा कि उसने कर्नाटक सरकार और राज्य के पुलिस प्रमुख को भी नोटिस जारी किया है, क्योंकि हाल ही में बंगलुरु के एक रेस्तरां के वॉशरूम में भी छिपाकर कैमरे लगाने की रिपोर्ट सामने आई थी।

एनएचआरसी ने मीडिया में आई उन खबरों के आधार पर संज्ञान लिया है, जिनमें कहा गया है कि आंध्र प्रदेश के कृष्णा जिले के एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के वॉशरूम में छिपे हुए कैमरे की मदद से 300 से ज्यादा फोटो और वीडियो लिए गए। रिपोर्ट के मुताबिक, यह मामला तब सामने आया, जब कुछ छात्राओं को ये कैमरे मिले और उन्होंने हंगामा किया। पुलिस मामले में पूछताछ कर रही है।

आयोग ने कहा कि अगर मीडिया में आ रही खबरें सही हैं, तो यह मानवाधिकार के उल्लंघन का गंभीर मामला है। इस तरह की घटनाएं संकेत देती हैं कि संबंधित अधिकारियों ने महिलाओं के लिए सुरक्षित माहौल प्रदान नहीं किया, जो एक चिंता का विषय है। आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी किया है। इसमें पुलिस द्वारा दर्ज की गई प्राथमिकी की स्थिति और ऐसी घटनाओं को दोबारा होने से रोकने के लिए उठाए गए कदमों की जानकारी मांगी गई है।

## उत्पाद सिपाही बहाली में हो रही मौत मामले को NHRC में ले जायेंगे- हिमंता बिस्वा सरमा

<https://thefollowup.in/jharkhand/news/deaths-occurring-in-excise-constable-recruitment-to-nhrc-himanta-biswa-sarma-49179.html>

BY Zeb Akhtar Sep 02, 2024

रांची राज्य में उत्पाद सिपाही अभ्यर्थियों के मौत के मामले में असम के मुख्यमंत्री हिमंता बिस्वा सरमा ने आज कहा कि वे इस मामले को NHRC में ले जायेंगे। उन्होंने राज्य सरकार से मांग की है कि 15 दिनों के लिए परीक्षा रोक दी जाए। ताकि जलवायु परिवर्तन होने के बाद परीक्षार्थियों को राहत मिले। अभी गर्मी, उमस अधिक है। इससे दौड़ में भाग लेने वाले अत्यधिक परेशान हो रहे हैं। साथ ही उन्होंने मृतक के परिवार को 50 लाख मुआवजा और एक आश्रित को सरकारी नौकरी देने की मांग भी की है।

बिस्वा सरमा ने आगे कहा कि भाजपा मंडियां सम्मान योजना से भी बड़ी योजना लायेगी। अक्टूबर में भाजपा इस योजना से बड़ी योजना राज्यवासियों को देगी। उन्होंने कहा कि भाजपा शत-प्रतिशत मंडियां योजना के साथ है। भाजपा खटा-खट पर विश्वास नहीं करती। हजरत मुहम्मद की तरह पहले मैंने अपने राज्य में 26000 अनुबंधित शिक्षक को स्थायी कर के यहां आया हूं।

## एनएचआरसी ने शौचालय में कथित कैमरे पर मुख्य सचिव से मांगी रिपोर्ट

<https://indias.news/nhrc-seeks-report-from-chief-secretary-on-alleged-camera-in-toilet/>

By Bhupendra Singh Chundawat

September 2, 2024

नई दिल्ली, 2 सितंबर . **राष्ट्रीय मानवाधिकार आयोग** का कहना है उसने महिला शौचालय में कथित तौर पर छुपे हुए कैमरे लगाए जाने की घटना का संज्ञान लिया है. आयोग के मुताबिक यह आंध्र प्रदेश के एक इंजीनियरिंग कॉलेज की घटना है, जहां गर्ल्स हॉस्टल के टॉयलेट में कथित तौर पर कैमरे लगाए जाने की बात सामने आई है.

इसके अलावा बेंगलुरु के एक कैफे में भी, ऐसा मामला सामने आया है. इसके बाद अब आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है.

राष्ट्रीय मानवाधिकार आयोग ने इस संदर्भ में सोमवार शाम बताया कि मीडिया रिपोर्टों पर स्वत संज्ञान लिया गया है. आयोग के मुताबिक जानकारी यह मिली कि आंध्र प्रदेश के कृष्णा जिले में एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे की मदद से 300 से अधिक तस्वीरें और वीडियो लिए गए थे. यह घटना तब सामने आई, जब छात्राओं के एक समूह ने कैमरा देखा और इसका विरोध करते हुए चेतावनी दी.

राष्ट्रीय मानवाधिकार आयोग के मुताबिक यह बताया जा रहा है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, इसके संबंध में पुलिस एक छात्र से पूछताछ कर रही है. आयोग का कहना है कि इस महीने की शुरुआत में, कथित तौर पर बेंगलुरु के एक प्रसिद्ध कैफे के शौचालय में भी एक छिपा हुआ कैमरा पाया गया था.

आयोग ने पाया है कि यदि मीडिया रिपोर्टों की सामग्री सही है, तो ये मानवाधिकारों का गंभीर उल्लंघन है. ये घटनाएं दर्शाती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण प्रदान करने में सक्षम नहीं हैं, जो अपने आप में चिंता का विषय है. आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है. अपने इस नोटिस में आयोग ने पुलिस द्वारा दर्ज की गई एफआईआर की स्थिति सहित मामले में विस्तृत रिपोर्ट मांगी है.

आयोग द्वारा कहा गया है कि संबंधित राज्यों की रिपोर्ट में अधिकारियों द्वारा उठाए गए प्रस्तावित कदमों का भी उल्लेख होना चाहिए, ताकि यह सुनिश्चित किया जा सके कि ऐसी घटनाओं की पुनरावृत्ति न हो. आयोग ने कर्नाटक और आंध्र प्रदेश के अधिकारियों से दो सप्ताह के भीतर जवाब देने को कहा है.

## भाजपा एनएचआरसी से झारखंड में भर्ती अभियान के दौरान मौतों की जांच का अनुरोध करेगी: Himanta

<https://www.prabhasakshi.com/national/bjp-will-request-nhrc-to-investigate-deaths-during-recruitment-drive-in-jharkhand-himanta>

प्रभासाक्षी न्यूज नेटवर्क | Sep 2 2024 9:30PM

मुख्यमंत्री हिमंत विश्व शर्मा ने कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी। शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई।

रांची। असम के मुख्यमंत्री हिमंत विश्व शर्मा ने कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी। शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई। शर्मा ने कहा कि राज्य सरकार को शारीरिक दक्षता परीक्षा तुरंत 15 सितंबर तक स्थगित कर देनी चाहिए।

झारखंड पुलिस के मुताबिक, अब तक 12 अभ्यर्थियों की मौत की खबर है, जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। शर्मा ने कहा, "भाजपा एनएचआरसी से अभ्यर्थियों की मौत की जांच करने का आग्रह करेगी। हेमंत सोरेन सरकार को जान गंवाने वाले प्रत्येक अभ्यर्थी के परिजन को 50 लाख रुपये और एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा करने में विफल रहते हैं, तो भाजपा (राज्य में) सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरियां प्रदान करेगी।"

झारखंड में इसी साल विधानसभा चुनाव होने हैं। उन्होंने यह भी घोषणा की कि भाजपा पीड़ितों के परिवार के सदस्यों को एक-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक दक्षता परीक्षा 22 अगस्त को छह जिलों के सात केंद्रों पर शुरू हुई जो नौ सितंबर तक चलेगी।

## एनएचआरसी ने शौचालय में कथित कैमरे पर मुख्य सचिव से मांगी रिपोर्ट

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By Bhupendra Singh Chundawat

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इसके अलावा बेंगलुरु के एक कैफे में भी, ऐसा मामला सामने आया है. इसके बाद अब आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है.

राष्ट्रीय मानवाधिकार आयोग ने इस संदर्भ में सोमवार शाम बताया कि मीडिया रिपोर्टों पर स्वत संज्ञान लिया गया है. आयोग के मुताबिक जानकारी यह मिली कि आंध्र प्रदेश के कृष्णा जिले में एक इंजीनियरिंग कॉलेज के गर्ल्स हॉस्टल के शौचालय से कथित तौर पर छुपे हुए कैमरे की मदद से 300 से अधिक तस्वीरें और वीडियो लिए गए थे. यह घटना तब सामने आई, जब छात्राओं के एक समूह ने कैमरा देखा और इसका विरोध करते हुए चेतावनी दी.

राष्ट्रीय मानवाधिकार आयोग के मुताबिक यह बताया जा रहा है कि बॉयज हॉस्टल के कुछ छात्रों ने ये वीडियो खरीदे थे, इसके संबंध में पुलिस एक छात्र से पूछताछ कर रही है. आयोग का कहना है कि इस महीने की शुरुआत में, कथित तौर पर बेंगलुरु के एक प्रसिद्ध कैफे के शौचालय में भी एक छिपा हुआ कैमरा पाया गया था.

आयोग ने पाया है कि यदि मीडिया रिपोर्टों की सामग्री सही है, तो ये मानवाधिकारों का गंभीर उल्लंघन है. ये घटनाएं दर्शाती हैं कि संबंधित अधिकारी महिलाओं को सुरक्षित वातावरण प्रदान करने में सक्षम नहीं हैं, जो अपने आप में चिंता का विषय है. आयोग ने आंध्र प्रदेश और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशक को नोटिस जारी किया है. अपने इस नोटिस में आयोग ने पुलिस द्वारा दर्ज की गई एफआईआर की स्थिति सहित मामले में विस्तृत रिपोर्ट मांगी है.

आयोग द्वारा कहा गया है कि संबंधित राज्यों की रिपोर्ट में अधिकारियों द्वारा उठाए गए प्रस्तावित कदमों का भी उल्लेख होना चाहिए, ताकि यह सुनिश्चित किया जा सके कि ऐसी घटनाओं की पुनरावृत्ति न हो. आयोग ने कर्नाटक और आंध्र प्रदेश के अधिकारियों से दो सप्ताह के भीतर जवाब देने को कहा है.

## भाजपा एनएचआरसी से झारखंड में भर्ती अभियान के दौरान मौतों की जांच का अनुरोध करेगी: Himanta

<https://www.prabhasakshi.com/national/bjp-will-request-nhrc-to-investigate-deaths-during-recruitment-drive-in-jharkhand-himanta>

प्रभासाक्षी न्यूज नेटवर्क | Sep 2 2024 9:30PM

मुख्यमंत्री हिमंत विश्व शर्मा ने कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी। शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई।

रांची। असम के मुख्यमंत्री हिमंत विश्व शर्मा ने कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी। शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई। शर्मा ने कहा कि राज्य सरकार को शारीरिक दक्षता परीक्षा तुरंत 15 सितंबर तक स्थगित कर देनी चाहिए।

झारखंड पुलिस के मुताबिक, अब तक 12 अभ्यर्थियों की मौत की खबर है, जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है। शर्मा ने कहा, "भाजपा एनएचआरसी से अभ्यर्थियों की मौत की जांच करने का आग्रह करेगी। हेमंत सोरेन सरकार को जान गंवाने वाले प्रत्येक अभ्यर्थी के परिजन को 50 लाख रुपये और एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा करने में विफल रहते हैं, तो भाजपा (राज्य में) सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरियां प्रदान करेगी।"

झारखंड में इसी साल विधानसभा चुनाव होने हैं। उन्होंने यह भी घोषणा की कि भाजपा पीड़ितों के परिवार के सदस्यों को एक-एक लाख रुपये देगी। झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक दक्षता परीक्षा 22 अगस्त को छह जिलों के सात केंद्रों पर शुरू हुई जो नौ सितंबर तक चलेगी।

## भाजपा एनएचआरसी से झारखंड में भर्ती अभियान के दौरान मौतों की जांच का अनुरोध करेगी: हिमंत

<https://hindi.theprint.in/india/bjp-will-request-nhrc-to-probe-deaths-during-recruitment-drive-in-jharkhand-himanta/725710/?amp>

भाषा 2 September, 2024

रांची, दो सितंबर (भाषा) असम के मुख्यमंत्री हिमंत विश्व शर्मा ने सोमवार को कहा कि भारतीय जनता पार्टी (भाजपा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से झारखंड में भर्ती अभियान के दौरान अभ्यर्थियों की मौत की जांच करने का अनुरोध करेगी।

शर्मा ने दावा किया कि झारखंड में 'अत्यधिक गर्मी' के कारण आबकारी कांस्टेबल पद के लिए शारीरिक दक्षता परीक्षा के दौरान 15 अभ्यर्थियों की जान चली गई।

शर्मा ने कहा कि राज्य सरकार को शारीरिक दक्षता परीक्षा तुरंत 15 सितंबर तक स्थगित कर देनी चाहिए।

झारखंड पुलिस के मुताबिक, अब तक 12 अभ्यर्थियों की मौत की खबर है, जबकि राज्य के स्वास्थ्य मंत्री बन्ना गुप्ता ने मृतकों की संख्या चार बताई है।

शर्मा ने कहा, "भाजपा एनएचआरसी से अभ्यर्थियों की मौत की जांच करने का आग्रह करेगी। हेमंत सोरेन सरकार को जान गंवाने वाले प्रत्येक अभ्यर्थी के परिजन को 50 लाख रुपये और एक नौकरी प्रदान करनी चाहिए। यदि वे ऐसा करने में विफल रहते हैं, तो भाजपा (राज्य में) सत्ता में आने के बाद उनके परिवार के सदस्यों को नौकरियां प्रदान करेगी।"

झारखंड में इसी साल विधानसभा चुनाव होने हैं। उन्होंने यह भी घोषणा की कि भाजपा पीड़ितों के परिवार के सदस्यों को एक-एक लाख रुपये देगी।

झारखंड में आबकारी कांस्टेबल भर्ती के लिए शारीरिक दक्षता परीक्षा 22 अगस्त को छह जिलों के सात केंद्रों पर शुरू हुई जो नौ सितंबर तक चलेगी।

भाषा संतोष रंजन

रंजन



## मौत पर मानवाधिकार आयोग में करेंगे शिकायत : हिमंता

<https://www.msn.com/hi-in/news/jharkhand/%E0%A4%AE-%E0%A4%A4-%E0%A4%AA%E0%A4%B0-%E0%A4%AE-%E0%A4%A8%E0%A4%B5-%E0%A4%A7-%E0%A4%95-%E0%A4%B0-%E0%A4%86%E0%A4%AF-%E0%A4%97-%E0%A4%AE%E0%A5%87%E0%A4%82-%E0%A4%95%E0%A4%B0%E0%A5%87%E0%A4%82%E0%A4%97%E0%A5%87-%E0%A4%B6-%E0%A4%95-%E0%A4%AF%E0%A4%A4-%E0%A4%B9-%E0%A4%AE%E0%A4%82%E0%A4%A4/ar-AA1pRytA#>

- 11घंटे • 2 मिनट पढ़ा गया

रांची, हिन्दुस्तान ब्यूरो। असम के मुख्यमंत्री सह झारखंड विधानसभा के सह चुनाव प्रभारी हिमंता विश्व सरमा ने उत्पाद सिपाही अभ्यर्थियों की मौत के मामले में राज्य सरकार को जिम्मेदार ठहराया है। रांची भाजपा मुख्यालय में प्रेस वार्ता में हिमंता विश्व सरमा ने कहा कि इस मामले में वह स्वयं राष्ट्रीय मानवाधिकार आयोग में राज्य सरकार की शिकायत करेंगे। साथ ही सरकार बनने पर न्याय भी दिलाएंगे। उन्होंने कहा कि अगस्त, सितंबर में उमस अधिक होती है, ऐसे में राज्य सरकार ने जलवायु का ध्यान रखे बगैर शारीरिक परीक्षा का आयोजन किया। हिमंता ने राज्य सरकार से मांग की, कि केवल पंद्रह दिनों के बाद इस शारीरिक परीक्षा का आयोजन कराएं, ताकि जलवायु में परिवर्तन हो और अभ्यर्थियों की मौत ना हो। मृतक के परिजनों को 50 लाख मुआवजा व एक आश्रित को सरकारी नौकरी दी जाए। भाजपा अपनी तरफ से सम्मान के तहत इन परिवारों को एक-एक लाख रुपए देगी। इस मामले में भाजपा कार्यकर्ता स्वयं मृतक के परिजनों के पास जाकर ढांढस बंधाएंगे।

### एक साल पहले निकाली बहाली, देर से क्यों ली शारीरिक परीक्षा

हिमंता विश्व सरमा ने कहा कि हर प्रदेश में पुलिस की बहाली होती है। शारीरिक परीक्षा पुलिस की बहाली में अनिवार्य है। इसके लिए सही मौसम के अनुसार शारीरिक परीक्षा ली जाती है। झारखंड सरकार ने एक जून 2023 को बहाली निकाली, अगस्त 2023 में उत्पाद सिपाही का फॉर्म भरवाया गया। उसके बाद अक्टूबर, नवंबर, दिसंबर 2023 में भर्ती के लिए शारीरिक परीक्षा ले ली जानी चाहिए थी। लेकिन 22 अगस्त 2024 में शारीरिक परीक्षा शुरू हुई। अगस्त में गर्मी बहुत होती है, उमस होती है। एक नौकरी की तलाश में गरीब परिवार के 15 युवाओं की मृत्यु हुई। उन्होंने कहा कि शारीरिक परीक्षा के दौरान सेना, सीआईएसएफ, पुलिस बहाली में इतनी बड़ी संख्या में मृत्यु नहीं हुई है। आनन-फानन में यह परीक्षा शुरू की गई, जिसमें छात्रों का मेडिकल टेस्ट नहीं हुआ। हेमंत सोरेन और उनकी सरकार युवाओं की मृत्यु का कारण बन गई। हिमंता ने मांग की, कि युवाओं का पहले मेडिकल टेस्ट करवाएं, दौड़ से पहले एक ग्लास दूध और फल की व्यवस्था करें। जो छात्र रात में आते हैं, उनके आराम करने की व्यवस्था करें और उसे खाने को दिया जाए। झामुमो के द्वारा कोरोना टीकाकरण के कारण मौत होने की बात पर प्रतिक्रिया देते हुए हिमंता विश्व सरमा ने कहा कि असम में कोरोना के बाद 20000 से अधिक छात्रों की नियुक्ति हुई है, झारखंड में भी अग्निवीर की नियुक्ति हुई

है, किसी की मौत नहीं हुई है। आखिर झारखंड सरकार का यह बयान क्यों है, राज्य सरकार और कितना गिरेगी।

### **मंईयां योजना के हम समर्थक, उससे बड़ी योजना लाएंगे**

रांची। झामुमो ने आरोप लगाया है कि मंईयां योजना को भाजपा रोकना चाहती है। झामुमो की इस बयान पर प्रतिक्रिया देते हुए हिमंता विश्व सरमा ने कहा कि अक्टूबर में इस योजना से बड़ी योजना भाजपा देगी। भाजपा शत प्रतिशत मंईयां योजना के साथ है। भाजपा खटाखट पर विश्वास नहीं करती। हिमंता विश्व सरमा ने कहा कि जरूरत पड़ी तो भाजपा हाईकोर्ट में हलफनामा देकर खुद को मंईयां योजना का समर्थक बता देगी।